

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SZ) CHENNAI

ORIGINAL APPLICATION No. 249 of 2020

IN THE MATTER BETWEEN

Dusharla Satyanarayana

...Applicant

Versus

District Collector,
Suryapet District.
and others

...Respondents

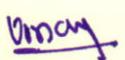
REPLY STATEMENT FILED ON BEHALF OF THE 4TH RESPONDENT

I, T. Vinay Krishna Reddy, S/o. Dayakar Reddy, aged about 43 years, working as District Collector, Suryapet District do hereby solemnly affirm and sincerely state as follows.

I am the 4th respondent herein and am well acquainted with the facts of the case from the records and as such I am competent to file this reply before this Hon'ble Tribunal. The answering respondent deny all the allegations and averments contained in the above OA except those that are specifically admitted herein, and put the applicant to strict proof of the same.

1. It is humbly submitted that the petitioner has stated expansion of 4 lane road completely ignoring the Chuttukunta water body at Raghavapuram village as per the provisions of EIA notification and Andhra Pradesh Building Rules, 2012 (adopted to Telangana State), Telangana Irrigation Act, 1357 F.

2. It is humbly submitted that on receipt of requisition from the PD, NHAI, PIU Khammam, through Lr. No. NHAI/PIU/KMM/2017/86, Dt: 20.04.2017 to acquire an extent of 68340.31 Sq.mts land in Raghavapuram village of Mothey


DISTRICT COLLECTOR,
SURYAPET.

Mandal for four laning of Suryapet - Khammam section of NH-365 BB, the Competent Authority (LA) & Revenue Divisional Officer, Suryapet has completed acquisition process duly followed the NH Act 1956 and issued notification from time to time on statutory i.e., 3A, notification published in Government of India Gazette No.2626, Dated:12.09.2017, S.O.3001 (E), Dated:12.9.2017, 3D Notification published in Government of India Gazette No.2314, Dated:22.06.2018, S.O.3055 (E), Dated:18.06.2018 and 3G notification No.C/952/2017, Dated:05.07.2018 published in daily news paper the Hans India (English) and Vartha Telugu Daily on 07.07.2018 and 08.07.2018 respectively. Thereafter, award enquiry was conducted on 28.07.2018 and 30.07.2018 in Tahsildar Office, Mothey Mandal and passed award u/s 3G (1) of NH Act, 1956 vide CALA & RDO, Suryapet Proc.No.C/1522/2017, Dated:30.08.2018 for the patta lands proposed for acquisition while deferring the Government lands, Shikam, Canals and internal roads which are comes under acquisition in Raghavapuram Village of Mothey Mandal is as follows:

Total Proposed Area	:	60059.25 Sq. Mts.
Government land & Shikam	:	3288.02
Government Assigned land	:	Nil
Canal and Streets (Roads)	:	75.87
Patta land (Area to awarded)	:	56695.36 Sq. Mts

Thus a total extent of 56695.36 Sq. Mts patta lands which is coming under acquisition in Raghavapuram Village of Mothey Mandal is covered under award passed U/s 3 G (1) of NH-Act, 1956 as per CALA & RDO, Suryapet

Award proceedings No. C/1522/2017, Dt: 30.08.2018 while sanctioning an amount of Rs.1,71,74,274/- (Rupees One crore seventy one lakhs seventy four thousand two hundred and seventy four only) towards land compensation and disbursed to the (79) awardees whose lands were acquired for 4 laning/widening of NH-365 BB, Suryapet to Khammam Section covering the following Survey Numbers and land status of Chuttukunta lake is as follows:

Sl.No.	Survey Number	Patta/Govt.	Dry/Wet
1	22	Govt.	Shikam
2	23	Private	Dry
3	24	Private	Dry
4	88	Private	Dry
5	90	Private	Dry
6	91	Private	Dry
7	107	Private	Dry
8	108	Private	Dry

3. It is humbly submitted that during the land acquisition process for the lands proposed for the acquisition in Raghavapuram Village of Mothey Mandal, no objections were received neither from the awardees whose lands were coming under acquisition nor from the any interested persons.

4. It is humbly submitted that as the present project is existing State Highway i.e., R&B Road leads from Suryapet to Khammam was identified for expansion as National Project and assigned No. NH 365BB within the interest of the public for transportation and convenient of the commuters. It may have lesser impact on the ecological equilibrium of the lake. Therefore the impact may be reduced by providing column bridge by the project authority and increasing the storage capacity either digging are increasing the size of the lake.

5. Further it is humbly submitted that no violation has been committed by the project authority as present work is being carried out on the interest of the

Vishay
DISTRICT COLLECTOR
SURYAPET.

public on the acquired land including a small piece of land covered in Chuttukunta lake. However for maintaining same FTL of lake, the column bridge may be provided by the project authority and strengthening of bunds may be implemented as a remedial source to protect the water body i.e., Chuttugunta lake which is coming under acquisition for NH 365BB in Raghavapuram village of Mothey Mandal, Suryapet District. In addition the restoration of the lake to its original status, inner side of the bund, revetment may be carried out in consultation with irrigation department at the cost of project authority as recommended by the joint committee constituted in the OA 249 of 2020 in this matter.

6. It is therefore prayed that the Hon'ble Court may be pleased to pass appropriate order or orders as this Hon'ble Court may deem fit and proper in the circumstances of the case.

Vinay
4th Respondent.
DISTRICT COLLECTOR
SURYAPET.

VERIFICATION

I, T. Vinay Krishna Reddy S/o Dayakar Reddy, aged 43 years, Occ: Service, R/o Suryapet District, Telangana do hereby verify and declare that the contents stated in the above counter-affidavit are true and correct to the best of my knowledge and belief. Hence, verified on this the 31st day of July 2021, at Suryapet.

Vinay
4th Respondent.
DISTRICT COLLECTOR
SURYAPET.

15/5/17 3A

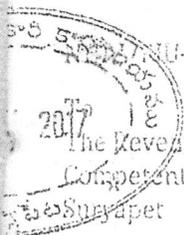
RECEIVED

राष्ट्रीय राजमार्ग प्राधिकरण

(विद्युत और राजमार्ग मंत्रालय)

National Highways Authority of India
(Ministry of Road Transport & Highways)
Project Implementatio Unit, Khammam
D.No.6-1-16/89, Mamatha Hospital Road
Near Toyota Showroom
Beside Krishnaveni College, Khammam-507002

Tele/Fax: 08742 242180
Email: piukhammam@nhai.co.
piukhammam@gmail.com



PIU-KMM/2017/115

Dt. 15.05.2017

The Revenue Divisional Officer
Competent Authority for Land Acquisition (CALA)
Suryapet

Sir,

Sub: NHAI - PIU-Khammam - 4- laning of Suryapet - Khammam section (New NH approved In-Principle) Design Chainge from Km.0/0 to 64/240- Submission of 3(A) and Land Acquisition Plan of Suryapet-Khammam stretch pertains to Suryapet District - Initiation of Land Acquisition - Reg.,

- Ref: 1) M/s. Feedback Infra Pvt. Ltd., Ir.no.FIPL/Highways/R&B(PPP)/17-18/H/00. dated 03.04.2017
- 2) T/o.Lr.No.NHAI/PIU-KMM/86 dated 20.04.2017

In continuation to this office letter vide reference 2nd cited, it is to inform that DPIC Consultant for the above package has submitted the 3(A) and land plans pertaining to Suryapet Bypass in the above stretch.

The same are herewith submitted with a request to expedite the Land Acquisition process and furnish 3(a) and 3(A) Notifications at an early date after verification.

Encl: LA plan

Yours faithfully
P. Ramesh Reddy
(P. Ramesh Reddy)
DGM (Tech. & Project Director

Copy to:

- 1) Regional Officer, NHAI, Hyderabad for information.
- 2) M/s. Feedback Infra Private Ltd., for information for pursuing the submission of 3(a) & 3(A) Notifications by CALA.

रजिस्ट्री सं० डी० एल०-33004/99

REGD. NO. D. L.-33004/99



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 2626]

नई दिल्ली, मंगलवार, सितम्बर 12, 2017/भाद्र 21, 1939

No. 2626]

NEW DELHI, TUESDAY, SEPTEMBER 12, 2017/BHADRA 21, 1939

सड़क परिवहन और राजमार्ग मंत्रालय

अधिसूचना

नई दिल्ली, 12 सितम्बर, 2017

का.आ. 3001(अ).—केन्द्रीय सरकार, राष्ट्रीय राजमार्ग अधिनियम, 1956 (1956 का 48) (जिसे इसमें इसके पश्चात् उक्त अधिनियम कहा गया है) की धारा 3क की उपधारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुये, यह समाधान हो जाने के पश्चात् कि तेलंगाना राज्य के सूर्यापेट जिले में राष्ट्रीय राजमार्ग संख्या-365बीवी के डिजाइन चैनेज 0.000 कि.मी. (राष्ट्रीय राजमार्ग-65 के मौजूदा 129.000 कि.मी.) से डिजाइन चैनेज 38.2000 कि.मी. (मौजूदा 27.800 कि.मी.) तक के भूखण्ड (सूर्यापेट-खम्मम सेक्शन) के निर्माण (चौड़ा करने/चार लेन का बनाने आदि), अनुरक्षण, प्रबंध और प्रचालन के लोक प्रयोजन के लिए वह भूमि अपेक्षित है जिसका संक्षिप्त वर्णन नीचे अनुसूची में दिया गया है, ऐसी भूमि का अर्जन करने के अपने आशय की घोषणा करती है

कोई व्यक्ति, जो उक्त भूमि में हितबद्ध है, उक्त अधिनियम की धारा 3ग की उपधारा (1) के अधीन पूर्वोक्त प्रयोजन के लिए ऐसी भूमि के उपयोग पर राजपत्र में इस अधिसूचना के प्रकाशन की तारीख से इक्कीस दिन के भीतर आक्षेप कर सकेगा ;

ऐसा प्रत्येक आक्षेप सक्षम प्राधिकारी, अर्थात् राजस्व मण्डल अधिकारी, सूर्यापेट, को लिखित रूप में किया जाएगा और उसमें उसके आधार अधिकथित किए जाएंगे और सक्षम प्राधिकारी, आक्षेपकर्ता को व्यक्तिगत रूप में या किसी विधि व्यवसायी द्वारा सुने जाने का अवसर देगा और ऐसे आक्षेपों की सुनवाई के पश्चात् तथा ऐसी और जांच करने के पश्चात् यदि कोई हो, जिसे सक्षम प्राधिकारी आवश्यक समझे, आदेश द्वारा या तो आक्षेपों को अनुज्ञात कर सकेगा या अननुज्ञात कर सकेगा ;

उक्त अधिनियम की धारा 3ग की उपधारा (2) के अधीन सक्षम प्राधिकारी द्वारा किया गया कोई आदेश अंतिम होगा;

इस अधिसूचना के अन्तर्गत आने वाली भूमि के भूरेखांक और अन्य ब्यौरे सक्षम प्राधिकारी के उक्त कार्यालय में उपलब्ध हैं और उनका हितबद्ध व्यक्तियों द्वारा निरीक्षण किया जा सकता है।

5643 GI/2017

(1)

MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

NOTIFICATION

New Delhi, the 12th September, 2017

S.O. 3001(E).—In exercise of powers conferred by sub-section (1) of section 3A of the National Highways Act, 1956 (48 of 1956) (hereinafter referred to as the said Act), the Central Government, after being satisfied that for the public purpose, the land, the brief description of which is given in the Schedule below, is required for building (Widening/four laning, etc.), maintenance, management and operation of National Highway No.365BB, in the stretch of land from Design Ch.0+000 (Ex.Km.129+000 of NH.65) to Design Ch.38+200 (Ex. Km.27+800) (Suryapet- Khammam Section) in the district Suryapet in the state of Telangana, hereby declares its intention to acquire such land;

Any person interested in the said land may, within twenty-one days from the date of publication of this notification in the Official Gazette, object to the use of such land for the aforesaid purpose under sub-section(1) of section 3C of the said Act.

Every such objection shall be made to the Competent Authority, namely Revenue Divisional Officer, Suryapet in writing and shall set out the grounds thereof and the Competent Authority shall give the objector an opportunity of being heard, either in person or by a legal practitioner, and may, after hearing all such objections and after making such further enquiry, if any, as the Competent Authority thinks necessary, by order, either allow or disallow the objections.

Any order made by the competent authority under sub-section (2) of section 3C of the said Act shall be final:

The land plans and other details of the land covered under this notification are available and can be inspected by the interested person at the aforesaid office of the Competent Authority.

SCHEDULE

Brief description of the land to be acquired with or without structure falling within the stretch of land from Design Ch.0+000 (Ex.Km.129+000 of NH.65) to Design Ch.38+200 (Ex. Km.27+800) (Suryapet -Khammam Section) of the National Highway No. 365BB in the State of Telangana.

Serial Number	Name of the District	Name of the Taluk/ Mandal	Name of the Village	Survey number	Type of land	Nature of Land	Area (In Square meters)				
1	2	3	4	5	6	7	8				
1	Suryapet	I.Suryapet	(1) Tekumatla	77	Private	Dry	4945.000				
				65	Private	Wet	490.000				
				78	Private	Dry	5050.000				
				60	Private	Wet	1725.000				
				79	Private	Dry	2385.000				
				59	Private	Wet	1270.000				
				80	Private	Dry	1800.000				
				58	Private	Wet	1740.000				
				82	Govt	Poramboke	1165.000				
				39	Private	Dry	3450.000				
				35	Private	Dry	3645.000				
				36	Private	Dry	385.000				
				38	Private	Dry	4490.000				
				Total							32540.000
				(2) Bechiragdacharam	80	Private	Wet	10215.000			
			78		Private	Wet	370.000				
			77		Private	Wet	4965.000				
			75		Private	Wet	2875.000				
			76		Private	Wet	1955.000				
			72		Private	Wet	4185.000				
			71		Private	Dry	11790.000				
			69		Private	Dry	19855.000				
			58		Private	Dry	8575.000				
			Total							64785.000	
			(3) Pillalamarri	823	Private	Dry	205.000				
				832	Private	Dry	11125.000				
				834	Private	Dry	3540.000				

भारत का राजपत्र : असाधारण

[भाग II-खण्ड 3(ii)]

			287	Private	Dry	2325.000
			288	Private	Dry	890.000
			290	Private	Dry	2745.000
			291	Private	Dry	85.000
			Road	Govt.	Poramboke	1125.000
			302	Private	Dry	410.000
			313	Govt.	Poramboke	4050.000
			316	Govt.	Poramboke	2705.000
			317	Private	Wet	570.000
			318	Private	Dry	2060.000
			320	Private	Dry	1100.000
			323	Private	Dry	585.000
			350	Private	Wet	230.000
			351	Private	Wet	135.000
			352	Govt.	Poramboke	360.000
			353	Govt.	Poramboke	340.000
			608	Private	Dry	1175.000
			609	Private	Dry	345.000
			610	Private	Dry	785.000
			611	Private	Dry	845.000
			612	Private	Dry	535.000
			613	Private	Dry	715.000
			614	Private	Dry	355.000
			600	Private	Dry	30.000
			599	Private	Dry	345.000
			314	Private	Dry	4060.000
			315	Private	Dry	2550.000
			1	Govt.	Poramboke	420.000
			641	Private	Wet	820.000
			640	Private	Wet	3555.000
			3	Private	Wet	105.000
			639	Private	Wet	585.000
			638	Private	Wet	495.000
			637	Private	Wet	2350.000
			635	Govt.	Poramboke	1095.000
			636	Govt.	Poramboke	1450.000
			634	Govt.	Poramboke	915.000
			633	Govt.	Poramboke	1860.000
			612	Private	Dry	4130.000
			626	Private	Dry	6430.000
			625	Private	Dry	4940.000
			624	Private	Dry	3430.000
			623	Private	Dry	185.000
			617	Private	Dry	10860.000
			616	Private	Dry	5745.000
			615	Private	Dry	1440.000
					Total	215255.000
		3.Mothey		(1) Namavaram		
			876	Private	Dry	2415.000
			875	Private	Dry	3650.000
			878	Private	Dry	2895.000
			877	Private	Dry	4675.000
					Total	13635.000
				(2) Raghavapuram		
			38	Private	Dry	185.000
			37	Private	Dry	405.000
			49	Private	Dry	340.000
			44	Private	Dry	1465.000
			45	Private	Dry	100.000
			86	Private	Dry	5425.000
			87	Private	Dry	2715.000

			74	Private	Dry	6465.000
			73	Private	Dry	750.000
			75	Private	Dry	3095.000
			76	Private	Dry	2985.000
			77	Private	Dry	75.000
			88	Private	Dry	2005.000
			89	Private	Dry	450.000
			90	Private	Dry	1640.000
			91	Private	Dry	1035.000
			92	Private	Dry	3355.000
			97	Private	Dry	1480.000
			98	Private	Dry	335.000
			100	Private	Dry	1055.000
			99	Private	Dry	2320.000
			36	Private	Dry	2950.000
			34	Private	Dry	11075.000
			32	Private	Dry	1105.000
			33	Private	Dry	7530.000
			28	Private	Dry	400.000
			27	Private	Dry	1925.000
			26	Private	Dry	4780.000
			25	Private	Dry	3355.000
			24	Private	Dry	7855.000
			23	Private	Dry	4890.000
			22	Private	Dry	3825.000
			118	Private	Dry	2350.000
			112	Private	Dry	2915.000
			109	Private	Dry	1050.000
			121	Private	Dry	410.000
			105	Private	Dry	2620.000
			104	Private	Dry	1335.000
			103	Private	Dry	6240.000
			102	Private	Dry	8080.000
			101	Private	Dry	2155.000
					Total	114525.000
		(3) Mothey	298	Private	Dry	2415.000
			299	Private	Dry	415.000
			301	Private	Dry	1335.000
			300	Private	Dry	300.000
			302	Private	Dry	445.000
			327	Private	Dry	1720.000
			297	Private	Dry	7070.000
			296	Private	Dry	4235.000
			295	Private	Dry	6885.000
			294	Private	Dry	3020.000
			289	Private	Dry	210.000
			293	Private	Dry	16785.000
			292	Private	Dry	140.000
			291	Private	Dry	3180.000
			290	Private	Dry	3750.000
			236	Private	Dry	1995.000
			261	Private	Dry	30.000
			259	Private	Dry	5595.000
			260	Private	Dry	2475.000
			258	Private	Dry	3440.000
			257	Private	Dry	555.000
			264	Private	Dry	215.000
			248	Private	Dry	685.000
			256	Govt.	Poramboke	2655.000

				34	Govt.	Poramboke	1925.000	✓
				36	Private	Dry	8715.000	✓
				38	Private	Dry	6515.000	✓
				37	Private	Dry	1975.000	✓
				Nala	Govt.	Poramboke	1485.000	✓
				Total			134885.000	
			(7) Singarenipalli	Nala	Govt.	Poramboke	2120.000	
				49	Private	Dry	4850.000	✓
				50	Private	Dry	7015.000	✓
				51	Private	Dry	6515.000	✓
				Road	Govt.	Poramboke	630.000	✓
				14	Private	Dry	9085.000	✓
				15	Private	Dry	6480.000	✓
				9	Private	Dry	8545.000	✓
				7	Private	Dry	2845.000	✓
				6	Private	Dry	1165.000	✓
				54	Private	Dry	6850.000	✓
				53	Private	Dry	1405.000	✓
				52	Private	Dry	550.000	✓
				64	Private	Dry	150.000	✓
				13	Private	Dry	1870.000	✓
				12	Private	Dry	60.000	✓
				11	Private	Dry	1900.000	✓
				10	Private	Dry	630.000	✓
				1	Private	Dry	90.000	✓
				3	Private	Dry	1775.000	✓
				2	Govt.	Poramboke	185.000	✓
				4	Private	Dry	1175.000	✓
				5	Private	Dry	955.000	✓
				Total			66845.000	
				GRAND TOTAL			1965077.000	

[F. No. NHAI/PIU-KMM/DPR/LA/3A/2017]
RAJESH GUPTA, Dy. Secy.

RAKESH SUKUL
Digitally signed by RAKESH SUKUL
Date: 2017.09.14 22:28:22 +05'30'


भारत का राजपत्र
The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 2314]

नई दिल्ली, शुक्रवार, जून 22, 2018/आषाढ़ 1, 1940

No. 2314]

NEW DELHI, FRIDAY, JUNE 22, 2018/ASHADHA 1, 1940

सड़क परिवहन और राजमार्ग मंत्रालय

अधिसूचना

नई दिल्ली, 18 जून, 2018

का.आ. 3Q55(अ).— केन्द्रीय सरकार ने, राष्ट्रीय राजमार्ग अधिनियम, 1956 (1956 का 48) (जिसे इसमें इसके पश्चात् उक्त अधिनियम कहा गया है) की धारा 3क की उपधारा (1) के अधीन जारी की गई भारत सरकार के सड़क परिवहन और राजमार्ग मंत्रालय की अधिसूचना संख्या का.आ. , जो भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उपखंड (ii) में प्रकाशित की गई थी, द्वारा तेलंगाना राज्य के मूयपिट जिले में NH-365बी के कि.मी. 0+000 से कि.मी.38+200 (ऑफिस ऑफ़ रेवेन्यू डिविजनल अफसर) तक के राष्ट्रीय राजमार्ग के निर्माण (चौड़ा करने / चार लेन का बनाने, आदि), अनुक्षण, प्रबंधन और प्रचालन के लिए उक्त अधिसूचना में उपाबद्ध अनुसूची में विनिर्दिष्ट भूमि का अर्जन करने के अपने आशय की घोषणा की थी ;

और उक्त अधिसूचना का मार उक्त अधिनियम की धारा 3क की उपधारा (3) के अधीन तारीख 22 सितम्बर, 2017 को "आंध्र जोयिन्ट" और "थे हिन्दू " दोनों में प्रकाशित किया गया था ;

और आक्षेप प्राप्त हुए थे और सक्षम प्राधिकारी ने उन पर विचार कर लिया है और आक्षेपों को अननुज्ञात कर दिया है ;

और सक्षम प्राधिकारी ने उक्त अधिनियम की धारा 3घ की उपधारा (1) के अनुसरण में, केन्द्रीय सरकार को अपनी रिपोर्ट दे दी है ;

अतः अब, केन्द्रीय सरकार, सक्षम प्राधिकारी की उक्त रिपोर्टें प्राप्त हो जाने पर और उक्त अधिनियम की धारा 3घ की उपधारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, यह घोषणा करती है कि उक्त अनुसूची में विनिर्दिष्ट भूमि का पूर्वोक्त प्रयोजन के लिए अर्जन किया जाना चाहिए ;

और अब, केन्द्रीय सरकार, उक्त अधिनियम की धारा 3घ की उपधारा (2) के अनुसरण में यह घोषणा करती है कि इस अधिसूचना के राजपत्र में प्रकाशन पर, उक्त अनुसूची में विनिर्दिष्ट भूमि सभी विल्लंगमों से मुक्त होकर आत्यन्तिक रूप से केन्द्रीय सरकार में निहित हो जाएगी ।

MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

NOTIFICATION

New Delhi, the 18th June, 2018

S.O. 3055(E).— Whereas by the notification of the Government of India in the Ministry of Road Transport and Highways, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) issued under sub-section (1) of section 3A of the National Highway Act, 1956 (48 of 1956) (hereinafter referred to as the said Act), the Central Government declared its intension to acquire the land specified in the Schedule annexed to the said notification for building (widening/four-laning, etc.), maintenance, management and operation of NH-365BB on the stretch of land from Design Ch. 0+000 to Design Ch. 38+200 (Office of Revenue Divisional Officer Suryapet) in the district of SURYAPET in the state of TELANGANA

And whereas the substance of the said notification has been published in "Andhra Joythi" and "The Hindu" both dated 22.09.2017; under sub-section (3) of section 3A of the said Act;

And whereas objections have been received and the same have been considered and disallowed by the competent Authority;

And whereas, in pursuance of sub-section (1) of section 3D of the said Act, the competent authority has submitted its report to the Central Government;

Now, therefore, upon receipt of the said report of the competent authority and in exercise of the powers conferred by the sub-section (1) of section 3D of the said Act, the Central Government hereby declares that the land specified in the said Schedule should be acquired for the aforesaid purpose;

And further, in pursuance of sub-section (2) of section 3D of the said Act, the Central Government hereby declares that on publication of this notification in the Official Gazette, the land specified in the said Schedule shall vest absolutely in the Central Government, free from all encumbrances.

SCHEDULE

Brief description of the land to be acquired, with or without structure, falling within the NH-365BB in the stretch of land from NH-365BB (Office of Revenue Divisional Officer Suryapet) in the district of SURYAPET in the state of TELANGANA

Sr. NO.	Name of the District	Name of the Taluka	Name of the Village	Survey Number		Nature of Land	Type of Land	Area in Hectre	Name of the Land Owner/Intrested Person Part Survey No:
				As notified in 3(A)	As per JM & R/ R				
1	2	3	4	5	6	7	8	9	
1	SURYAPET	Chivvemla	Ailapur	163		Dry	Private	0.020234	Angothu Chakru S/o Chandiya (P), Dharavth Bodiki W/o Veeranna (E) 163
2	SURYAPET	Chivvemla	Ailapur	163		Dry	Private	0.07631	Angothu Chakru S/o Chandiya (P), Angothu Somla S/o Sevla (E) 163
3	SURYAPET	Chivvemla	Ailapur	163		Dry	Private	0.005058	Angothu Chakru S/o Chanidya (P), Angothu Ramji S/o Raagya (E) 163
4	SURYAPET	Chivvemla	Ailapur	163		Dry	Private	0.020234	Angothu Chakru S/o Chandiya (P), Angothu Bujji W/o

EC. 3(ii)]

द्वज मल्ला

श्रीलम्मा
(पी&ड)हनुमाया:
त्रमा

कैनाल

हनुमाया:
ड रामय:पुल्लाडश्राह
या (पी),
एम ओ
वय्या पेद्दा
एम ओ
वय्या
एम ओ
(ड), वय्या
एम ओ
वय्या
ओ पेद्दाकिकुमार
ताया: (पी),
डि (ड)किकुमार
ताया: (पी),
डि (ड)कव्वा एम ओ
नु (पी ड)कव्वा एम ओ
गुल्लोद्द
ओ राजा

017/3D1]

उप सचिव

ART II—SEC. 3(7)

[भाग II—खण्ड 3(ii)]

भारत का राजपत्र : असाधारण

227

									Nagaiah (E) 335
849	SURYAPET	Suryapet	Pillalamarri	335	Dry	Private	0.091053		Ganduri Shankar S/o Ramaswamy (P) Ganduri Prakash S/o Ramaswamy (P) Ganta Savitramma W/o Venkanna (E) 335
850	SURYAPET	Suryapet	Pillalamarri	341	Dry	Private	0.1225		Yerpula Venkanna S/o Mallaiah (P), Yerpula Ruben S/o Venkaiah (E) 341
851	SURYAPET	Suryapet	Pillalamarri	348	Dry	Private	0.027		Pasham Shashirekha W/o Janardhan Reddy (P), Boora Bala Saidulu (E) 348
852	SURYAPET	Suryapet	Pillalamarri	335	Dry	Private	0.216211		Ganduri Shanker S/o Ramaswamy (P), Ganduri Prakash S/o Ramaswamy (P), Seethapathi Chennamma W/o Nagaiah (E) 335
853	SURYAPET	Mothey	Raghavapuram	44	DRY	Private	0.002532		Thatikonda Somi Reddy S/o Venkanna (E) 44
854	SURYAPET	Mothey	Raghavapuram	44	DRY	Private	0.005058		Shaik Saida S/o Mohinuddin (E) 44
855	SURYAPET	Mothey	Raghavapuram	44	DRY	Private	0.010117		Mohammad Iqbal S/o Lal Mohammad (E) 44
856	SURYAPET	Mothey	Raghavapuram	44	DRY	Private	0.010117		Thatikonda Ram Reddy S/o venkanna (E) 44
857	SURYAPET	Mothey	Raghavapuram	44	DRY	Private	0.007588		Mudu kamalamm W/o Bikku (E) 44
858	SURYAPET	Mothey	Raghavapuram	44	DRY	Private	0.005058		Mudu Kistu S/o Bichu (E) 44
859	SURYAPET	Mothey	Raghavapuram	44	DRY	Private	0.005058		Mudu Golya S/o Bichu (E) 44
860	SURYAPET	Mothey	Raghavapuram	44		Private	0.007587		Mudu Krishna S/o

Kandimalla
Samyuktha Reddy
D/o Narsi Reddy
(E)
328Kandimalla
Srinivas Reddy S/o
Matta Reddy
(P&E)
328Teravolu Sathi
Reddy S/o Bixam
Reddy (P)
Teravolu
Ranchandra
Reddy S/os Bixam
Reddy (P)
Teravolu Parvathi
S/o Ranchandra
Reddy (P)
Kandimalla
Srinivas Reddy
Matta ReddyTeravolu Sathi
Reddy S/o Bixam
Reddy (P&E)
Teravolu
Ranchandra
Reddy S/o Bixam
Reddy (P&E)
Teravolu Parvathi
S/o Ranchandra
Reddy (P&E)Teravolu
Ranchandra
Reddy S/o Bixam
Reddy (P&E)
Teravolu Parvathi
S/o Ranchandra
Reddy (P&E)
Teravolu Sathi
Reddy S/o Bixam
Reddy (P&E)Ganduri Shanker
S/o Ramaswamy
(P)
Ganduri Prakash
S/o Ramaswamy
(P)Ganduri Prakash
S/o Ramaswamy
(P)Ganduri Prakash
S/o Ramaswamy
(P)Ganduri Prakash
S/o Ramaswamy
(P)

			uram		DRY			Dharma (E) 44
861	SURYAPET	Mothey	Raghavap uram	44	DRY	Private	0.005058	Mudu Biksham S/o Rupla (E) 44
862	SURYAPET	Mothey	Raghavap uram	44	DRY	Private	0.007587	Mudu Chandru S/o Rupla (E) 44
863	SURYAPET	Mothey	Raghavap uram	44	DRY	Private	0.045526	Mudu Manikyamma W/o Dharma (P), Pagidimarri Sathyanarayana S/o Narsaiah (E) 44
864	SURYAPET	Mothey	Raghavap uram	44	DRY	Private	0.030352	Mudu manikyamma W/o Dharma (P), Ponugoti Apparao S/o Pedda Narasimha Rao (E) 44
865	SURYAPET	Mothey	Raghavap uram	45	DRY	Private	0.01	Bata , Thatikonda Somireddy S/o Venkanna (E) . Keerthi Venkateshwarlu S/o Rangaiah (E) , Thatikonda Somireddy S/o Venkanna (E) 45
866	SURYAPET	Mothey	Raghavap uram	74	DRY	Private	0.005183	Chityala Saidulu S/o Bixam (E) 74
867	SURYAPET	Mothey	Raghavap uram	74	DRY	Private	0.005183	Kola Shoba W/o Ravi (E) 74
868	SURYAPET	Mothey	Raghavap uram	74	DRY	Private	0.01162	Sk Ramza S/o Malsooru (E) 74
869	SURYAPET	Mothey	Raghavap uram	74	DRY	Private	0.01672	Sama Venkat Reddy S/o Narsi Reddy (E) 74
870	SURYAPET	Mothey	Raghavap uram	74	DRY	Private	0.029176	Road 74
871	SURYAPET	Mothey	Raghavap uram	74	DRY	Private	0.029176	Velamakonda Narsi Reddy S/o Venkat Reddy (E) 74
872	SURYAPET	Mothey	Raghavap uram	74	DRY	Private	0.016386	Bayya Rgahavaiah S/o Lingaiah (E) 74

[भाग II-खण्ड 3(ii)]

भारत का राजपत्र : असाधारण

229

873	SURYAPET	Mothey	Raghavapuram	74	DRY	Private	0.015717	Pachipala Lingaiah S/o Avilaiah (E) 74
874	SURYAPET	Mothey	Raghavapuram	74	DRY	Private	0.007858	Gurijala Srilatha W/o Mysaiah (E) 74
875	SURYAPET	Mothey	Raghavapuram	74	DRY	Private	0.009196	Dharavath Anitha W/o Ramakrishna (E) 74
876	SURYAPET	Mothey	Raghavapuram	74	DRY	Private	0.023659	Maddi Bhaskar Reddy S/o Venkat Reddy (E) 74
877	SURYAPET	Mothey	Raghavapuram	74	DRY	Private	0.03018	Gavva Shirisha W/o Koti Reddy (E) 74
878	SURYAPET	Mothey	Raghavapuram	74	DRY	Private	0.015717	Mekala Muthaiah S/o Papaiah (E) 74
879	SURYAPET	Mothey	Raghavapuram	74	DRY	Private	0.015884	Pachipala Venkanna S/o Avilaiah (E) 74
880	SURYAPET	Mothey	Raghavapuram	74	DRY	Private	0.02299	Bhumireddy Madhusudan Reddy S/o Malla Reddy (E) 74
881	SURYAPET	Mothey	Raghavapuram	74	DRY	Private	0.008193	Mattapalli Mallaiah S/o China Ramulu (E) 74
882	SURYAPET	Mothey	Raghavapuram	74	DRY	Private	0.016386	Mattapally Laxmi W/o Srishailam (E) 74
883	SURYAPET	Mothey	Raghavapuram	74	DRY	Private	0.008109	Kommu Narsamma W/o Lingaiah (E) 74
884	SURYAPET	Mothey	Raghavapuram	74	DRY	Private	0.005518	Koripally Venkanna S/o Iddaiah (E) 74
885	SURYAPET	Mothey	Raghavapuram	74	DRY	Private	0.007775	Sama Ramesh Reddy S/o Narsi Reddy (E) 74
886	SURYAPET	Mothey	Raghavapuram	74	DRY	Private	0.010784	Musuku Pulla Reddy S/o Latchi Reddy (E) 74

230

THE GAZETTE OF INDIA : EXTRAORDINARY

[PART II—SEC. 3(ii)]

887	SURYAPET	Mothey	Raghavap uram	74	DRY	Private	0.009029	Vempala Mangatayamma W/o Bixam Reddy (E) 74
888	SURYAPET	Mothey	Raghavap uram	73	Dry	Private	0.005518	Koripelli venkanna S/o Iddaiiah (E) 73
889	SURYAPET	Mothey	Raghavap uram	73	Dry	Private	0.007775	Sama Ramesh Reddy S/o Narsi Reddy (E) 73
890	SURYAPET	Mothey	Raghavap uram	73	Dry	Private	0.010784	Musuku Pulla Reddy S/o lachi Reddy(E) 73
891	SURYAPET	Mothey	Raghavap uram	73	Dry	Private	0.009029	Vempala mangathayamma W/o Biksham Reddy (E) 73
892	SURYAPET	Mothey	Raghavap uram	73	Dry	Private	0.005434	Road 73
893	SURYAPET	Mothey	Raghavap uram	73	Dry	Private	0.011955	Komaragiri babu S/o Ramalingaiah (E) 73
894	SURYAPET	Mothey	Raghavap uram	75	Dry	Private	0.005768	Yerroju Surya Chary S/o Venkata Chary (E) 75
895	SURYAPET	Mothey	Raghavap uram	75	Dry	Private	0.005768	Komaragiri babu S/o Ramalingaiah (E) 75
896	SURYAPET	Mothey	Raghavap uram	75	Dry	Private	0.007106	Mamidi Sanjeeva Reddy S/o Ram Reddy (E) 75
897	SURYAPET	Mothey	Raghavap uram	75	Dry	Private	0.01814	Kotha Poolamma W/o Ram Reddy (E) 75
898	SURYAPET	Mothey	Raghavap uram	75	Dry	Private	0.030765	Sama Prabhakar Reddy S/o janaki Ram Reddy (E) 75
899	SURYAPET	Mothey	Raghavap uram	75	Dry	Private	0.024411	Bayya Raghavaiah S/o Lingiaha (E) 75
900	SURYAPET	Mothey	Raghavap uram	75	Dry	Private	0.016804	Shaik Saida Bee S/o Shaik Azmuiddin (E) 75

[PART II—3]

901	SURYAPET							
902	SURYAPET							
903	SURYAPET							
904	SURYAPET							
905	SURYAPET							
906	SURYAPET							
907	SURYAPET							
908	SURYAPET							
909	SURYAPET							
910	SURYAPET							
911	SURYAPET							
912	SURYAPET							

-SEC. 3(ii)]
 1. M. Jayamma S/o Ram Reddy
 2. M. Venkanna S/o M. S. S. Reddy
 3. Ramesh S/o Narsi Reddy
 4. M. S. S. Reddy S/o M. S. S. Reddy
 5. M. S. S. Reddy S/o M. S. S. Reddy
 6. M. S. S. Reddy S/o M. S. S. Reddy
 7. M. S. S. Reddy S/o M. S. S. Reddy
 8. M. S. S. Reddy S/o M. S. S. Reddy
 9. M. S. S. Reddy S/o M. S. S. Reddy
 10. M. S. S. Reddy S/o M. S. S. Reddy
 11. M. S. S. Reddy S/o M. S. S. Reddy
 12. M. S. S. Reddy S/o M. S. S. Reddy

901	SURYAPET	Mothey	Raghavapuram	75	Dry	Private	0.027003	Maddi Jan Reddy S/o Veera Reddy (E) 75
902	SURYAPET	Mothey	Raghavapuram	75	Dry	Private	0.031183	SRSP, Canal - Road 75
903	SURYAPET	Mothey	Raghavapuram	75	Dry	Private	0.050585	Battipalli Muttaiah S/o Veeraiah (P), Battipalli Naga Mallaiiah S/o veeraiah (P), Musuku Pulla Reddy Alias (Venkat Reddy S/o Lakshma Reddy) (E) 75
904	SURYAPET	Mothey	Raghavapuram	75	Dry	Private	0.015175	Battipalli Muttaiah S/o Veeraiah (P), battipalli Nagamallaiah S/o veeraiah (P), Dudipala Manjula W/o Malleh (E) 75
905	SURYAPET	Mothey	Raghavapuram	76	dry	Private	0.010117	Battipalli Muttaiah S/o Veeraiah (P&E) 76
906	SURYAPET	Mothey	Raghavapuram	76	dry	Private	0.010117	Battipalli Naga Mallaiiah S/o veeraiah (P&E) 76
907	SURYAPET	Mothey	Raghavapuram	76	dry	Private	0.035409	battini Suramma W/o Suraiah (P&E) 76
908	SURYAPET	Mothey	Raghavapuram	76	dry	Private	0.060702	Battipalli Naga Mallaiiah S/o Veraiah (P), Shaik Husecin Bee W/o Rasool (P&E) 76
909	SURYAPET	Mothey	Raghavapuram	76	dry	Private	0.015176	Battipalli Muttaiah S/o Veeraiah (P), Amzad S/o Azeem (E) 76
910	SURYAPET	Mothey	Raghavapuram	77	dry	Private	0.005058	Boddu Lingaiiah S/o Ramulu (P&E) 77
911	SURYAPET	Mothey	Raghavapuram	88	dry	Private	0.070819	Boddu Lingaiiah S/o Ramulu (P&E) 88
912	SURYAPET	Mothey	Raghavapuram	88		Private	0.03541	Battipalli

			uram		dry			Narsamma W/o Parusharamulu (P&E) 88
913	SURYAPET	Mothey	Raghavapuram	88	dry	Private	0.005058	Road 88
914	SURYAPET	Mothey	Raghavapuram	89	dry	Private	0.020234	Mohammad Lal Mohammad (P), Dusharla Venkanna S/o Bhadraiah (E), Dusharla Lakshmaiah S/o Bhadraiah (E), Dusharla Suman S/o Bhadraiah (E), Dusharla Praveen Kumar S/o Bhadraiah (E) 89
915	SURYAPET	Mothey	Raghavapuram	90	dry	Private	0.010117	Duscharla Venkanna S/o Bhadraiah (P&E) 90
916	SURYAPET	Mothey	Raghavapuram	90	dry	Private	0.010117	Duscharla lakshmaiah S/o Bhadraiah (P&E) 90
917	SURYAPET	Mothey	Raghavapuram	90	dry	Private	0.010117	Duscharla Suman S/o Bhadraiah (P&E) 90
918	SURYAPET	Mothey	Raghavapuram	90	dry	Private	0.015176	Duscharla Praveen Kumar S/o Bhadraiah (P&E) 90
919	SURYAPET	Mothey	Raghavapuram	90	dry	Private	0.075877	Kaaringula Shantha W/o Srinivas (P&E) 90
920	SURYAPET	Mothey	Raghavapuram	90	dry	Private	0.010117	Duscharla Venkanna S/o Bhadraiah (P&E), Duscharla Lakshmaiah S/o Bhadraiah (P&E), Duscharla Suman S/o Bhadraiah (P&E), Duscharla Praveen Kumar S/o Bhadraiah (P&E) 90
921	SURYAPET	Mothey	Raghavapuram	91	dry	Private	0.015175	Duscharla Venakanna S/o Bhadraiah (P&E) 91

922	SUR
923	SUR
924	SUR
925	SUR
926	SUR
927	SUR
928	SUR
929	SUR
930	SUR
931	SUR
932	SUR

—SEC. 3(ii)]

[भाग II-खण्ड 3(ii)]

भारत का राजपत्र : असाधारण

233

922	SURYAPET	Mothey	Raghavapuram	91	dry	Private	0.015175	Duscharla Lakshmaiah S/o Bhadraiah (P&E) 91
923	SURYAPET	Mothey	Raghavapuram	91	dry	Private	0.015176	Duscharla Suman S/o Bhadraiah (P&E) 91
924	SURYAPET	Mothey	Raghavapuram	91	dry	Private	0.015176	Duscharla Praveen Kumar S/o Bhadraiah (P&E) 91
925	SURYAPET	Mothey	Raghavapuram	92	dry	Private	0.050586	Kota Gopaiyah S/o Ramaiah (P), Battipalli Mallaiah S/o Narsaiah (E) 92
926	SURYAPET	Mothey	Raghavapuram	92	dry	Private	0.025292	Battipalli Madhusudhan S/o Lakshmi narayana (P&E) 92
927	SURYAPET	Mothey	Raghavapuram	92	dry	Private	0.025292	Battipalli Madhusudhan S/o Lakshmi Narayana (P), Battipalli Upendar S/o Lakshmi narayana (E) 92
928	SURYAPET	Mothey	Raghavapuram	92	dry	Private	0.091053	Podilla Dileep Kumar S/o Chandraiah (P&E), Podilla ravinder S/o Chandraiah (P&E), Podilla Pradeep Kumar S/o Chandralah (P&E) 92
929	SURYAPET	Mothey	Raghavapuram	97	dry	Private	0.030351	Sama Suvarna W/o Prabhakar Reddy (P&E) 97
930	SURYAPET	Mothey	Raghavapuram	97	dry	Private	0.055643	Sama Janakai ram Reddy S/o Papi Reddy (P&E) 97
931	SURYAPET	Mothey	Raghavapuram	97	dry	Private	0.055643	Kompalli eedaiah S/o Balaiah (P), Kompalli Venkateshwarlu S/o Eedaiah (E) 97
932	SURYAPET	Mothey	Raghavapuram	100	dry	Private	0.010117	Maddi Venkat Reddy S/o Ramaiah (P), Sama

mma W/o
haramulu

mad Lal
mad (P),
ia
na S/o
iah (E),
la
naiah S/o
iah (E),
a Suman
draiah (E),
a Praveen
S/o
ah (E)

la
a S/o
h (P&E)

a
an S/o
h (P&E)

Suman
naiah

Praveen
P&E)

o
(E)

o
P&E),
S/o
(E),
man
a
arla
ar

E)

								Prabhakar Reddy S/o Janakiram Reddy (E) 100
933	SURYAPET	Mothey	Raghavap uram	100	dry	Private	0.012646	Maddi Venkat Reddy S/o Ramaiah (P), Maddi Koti Reddy S/o Veeraiah (E) 100
934	SURYAPET	Mothey	Raghavap uram	100	dry	Private	0.012646	Maddi Venkat Reddy S/o Ramaiah (P), Maddi Jan Reddy S/o Veeraiah (E) 100
935	SURYAPET	Mothey	Raghavap uram	100	dry	Private	0.012646	Maddi Sanjeeva Reddy S/o Ramaiah (P)&(E) 100
936	SURYAPET	Mothey	Raghavap uram	100	dry	Private	0.012646	Maddi Madhusudhan Reddy S/o Ramaiah (P)&(E) 100
937	SURYAPET	Mothey	Raghavap uram	99	dry	Private	0.121403	Sankranthi Subbaiah S/o Mallaiah (P&E), Maddi Koti Reddy S/o Veeraiah (P&E) 99
938	SURYAPET	Mothey	Raghavap uram	36	dry	Private	0.295	Ponugoti Venkatappa Rao S/o Chinna Narasimha Rao (P&E), Ponugoti Venkatapparao S/o Chinna Narasimha Rao (P), Jampani Swetha W/o Srikanth (E) . Ponugoti Venkatappa Rao S/o Chinna Narasimha Rao (P)n, Muddam Venkanna S/o Somaiah (E) 36
939	SURYAPET	Mothey	Raghavap uram	34	dry	Private	0.465382	Kaaringula bala Narsaiah S/o Pullaiah (P&E) 34
940	SURYAPET	Mothey	Raghavap uram	34	dry	Private	0.020234	kaaringula Bala Narsamma W/o Bala Narsaiah (P), Kaaringula Sathyanarayana S/o Bala Narsaiah

94

94

94

944

945

946

947

948

949

950

951

952

953

[भाग II-खण्ड 3(ii)]

भारत का राजपत्र : असाधारण

235

								(E) 34
941	SURYAPET	Mothey	Raghavapuram	34	dry	Private	0.455265	Marru Poorna Chnader S/o janaki Ramaiah (P&E) 34
942	SURYAPET	Mothey	Raghavapuram	32	dry	Private	0.060702	Kola janaiah S/o Narsaiah (P&E) 32
943	SURYAPET	Mothey	Raghavapuram	33	dry	Private	0.040468	Veeraboina Venkanna S/o Bhumaiah (P), Veeraboina Sreenu S/oBhumaiah (P), Reshma kartoon W/o Mohammad Gulam Huseein (E) 33
944	SURYAPET	Mothey	Raghavapuram	33	dry	Private	0.414797	Kola Janaiah S/o Narsaiah (P&E) 33
945	SURYAPET	Mothey	Raghavapuram	33	dry	Private	0.03043	Kola Janaiah S/o Narsaiah (E) 33
946	SURYAPET	Mothey	Raghavapuram	33	dry	Private	0.03043	Kola Chala Manda S/o Narsaiah (E) 33
947	SURYAPET	Mothey	Raghavapuram	33	dry	Private	0.00418	Road 33
948	SURYAPET	Mothey	Raghavapuram	33	dry	Private	0.021987	Sama Venkat Reddy S/o Narsi Reddy (E) 33
949	SURYAPET	Mothey	Raghavapuram	33	dry	Private	0.01998	Shakunambatla Poolamma W/o Someswar Rao (E) 33
950	SURYAPET	Mothey	Raghavapuram	33	dry	Private	0.031768	Marru Ayodya Ramaiah S/o Gopaiah (E) 33
951	SURYAPET	Mothey	Raghavapuram	33	dry	Private	0.005016	Kurella Upendra Chary S/o Ayyanna (E) 33
952	SURYAPET	Mothey	Raghavapuram	33	dry	Private	0.004096	Shaik jani Miya (E) 33
953	SURYAPET	Mothey	Raghavapuram	33	dry	Private	0.004682	Thumu Venkateswar Rao S/o Kotaiah (E) 33

SEC. 3(ii)]

ar Reddy
kiram
(E)enkat
o
(P),
oti Reddy
aiah (E)enkat
o
(P),
n Reddy
aiah (E)njeeva
(P)&(E)han
(P)&(E)o
(P)&(E),
Reddy
h

Rao

ao
goti
ao S/o
simha
pani

ao

to

a

P).

ah

236

THE GAZETTE OF INDIA : EXTRAORDINARY

[PART II—SEC. 3(ii)]

954	SURYAPET	Mothey	Raghavapuram	33	dry	Private	0.018476	Mohammad Akbar S/o Lal Mohammad (E) 33
955	SURYAPET	Mothey	Raghavapuram	28	dry	Private	0.009781	Mandava Venkanna S/o Narsaiah (E) 28
956	SURYAPET	Mothey	Raghavapuram	28	dry	Private	0.01045	Mandava Mallaiah S/o Narsaiah (E) 28
957	SURYAPET	Mothey	Raghavapuram	27	dry	Private	0.073317	Road 27
958	SURYAPET	Mothey	Raghavapuram	27	dry	Private	0.013292	Kola Savitamma W/o Papaiah (E) 27
959	SURYAPET	Mothey	Raghavapuram	27	dry	Private	0.005936	Boddu Guruvaiah S/o papaiah (E) 27
960	SURYAPET	Mothey	Raghavapuram	27	dry	Private	0.013961	Bayya ram Kotaiah S/o Lingaiah (E) 27
961	SURYAPET	Mothey	Raghavapuram	27	dry	Private	0.020984	Boddu Shailaja W/o Ravi (E) 27
962	SURYAPET	Mothey	Raghavapuram	27	dry	Private	0.022488	Battini Vijaya Lakshmi W/o venkanna (E) 27
963	SURYAPET	Mothey	Raghavapuram	27	dry	Private	0.009781	Mandava Venkanna S/o Narsaiah (E) 27
964	SURYAPET	Mothey	Raghavapuram	27	dry	Private	0.01045	Mandava Mallaiah S/o Narsaiah (E) 27
965	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.005601	Road 26
966	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.0209	Oggu Lingaiah S/o Lachaiah (E) 26
967	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.122474	Kanmaanthareddy Venkat Reddy S/o Hanumantha Reddy (E) 26
968	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.011119	Beemireddy Venkat Reddy S/o Krishna Reddy (E) 26
969	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.011119	Palakuri Jhansi W/o Sreenu (E)

[भाग II-खण्ड 3(ii)]

भारत का राजपत्र : असाधारण

237

								26
970	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.011119	Kola Savitramma W/o Abbulu (E) 26
971	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.023157	PACS Sirikonda 26
972	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.035781	Kanmantha Reddy Venkat Reddy S/o Hanumantha Reddy (E) 26
973	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.0158	Mandava Veeramma W/o Venkatesham (E) 26
974	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.01555	Kola Uppalaiah S/o Ramaswamy (E) 26
975	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.012874	Vanam Narasimha Rao S/o Ramdas (E) 26
976	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.01162	Gundala Mallesh S/o Sathyam (E) 26
977	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.011453	Karingula Lingaiah S/o Kotaiah (E), karingula Venkanna S/o Lingaiah (E) 26
978	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.007022	Jampala Rajaiah S/o Venkateshwarlu (E) 26
979	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.010784	Palakuri Lingaiah S/o chinna Ramulu (E) 26
980	SURYAPET	Mothey	Raghavapuram	26	dry	Private	0.014212	Kaaringula Shnatha W/o Srinivas Goud (E) 26
981	SURYAPET	Mothey	Raghavapuram	25	dry	Private	0.050585	SRSP, Canal 25
982	SURYAPET	Mothey	Raghavapuram	25	dry	Private	0.021402	Maddi Koti Reddy S/o Veera Reddy (E) 25
983	SURYAPET	Mothey	Raghavapuram	25	dry	Private	0.041466	Battini Kanakaiah S/o Suraiah (E) 25

238

THE GAZETTE OF INDIA : EXTRAORDINARY

[PART II—SEC. 3(ii)]

984	SURYAPET	Mothey	Raghavap uram	25	dry	Private	0.006019	Road 25
985	SURYAPET	Mothey	Raghavap uram	25	dry	Private	0.023659	Battipalli Muttaiah S/o Veeraiah (E) 25
986	SURYAPET	Mothey	Raghavap uram	25	dry	Private	0.023324	Battipalli Nagamallaiah S/o veeraiah (E) 25
987	SURYAPET	Mothey	Raghavap uram	25	dry	Private	0.017974	Pulusu Mangamma W/o Lingaiah (E) 25
988	SURYAPET	Mothey	Raghavap uram	25	dry	Private	0.013961	Battipalli Papaiah S/o Ramaiah (E) 25
989	SURYAPET	Mothey	Raghavap uram	25	dry	Private	0.016135	Pulusu Yadaiah S/o Venkaiah (E) 25
990	SURYAPET	Mothey	Raghavap uram	25	dry	Private	0.00836	Battini Venkatesham S.o Pentaiah (E) 25
991	SURYAPET	Mothey	Raghavap uram	25	dry	Private	0.00836	Battini Nagarjuna S/o Pentaiah (E) 25
992	SURYAPET	Mothey	Raghavap uram	25	dry	Private	0.01162	Musuku Satti Reddy S/o Lachi Reddy (E) 25
993	SURYAPET	Mothey	Raghavap uram	25	dry	Private	0.028758	Battipelli Sugunamma /o venkaiah (E) , Battipelli Chennaiah S/o Ramaiah (E) 25
994	SURYAPET	Mothey	Raghavap uram	24	dry	Private	0.106228	Podilla Dileep Kumar S/o Chandraiah (P&E) 24
995	SURYAPET	Mothey	Raghavap uram	24	dry	Private	0.106228	Podilla Ravinder S/o Chandraiah (P&E) 24
996	SURYAPET	Mothey	Raghavap uram	24	dry	Private	0.106228	Podilla Pradeep Kumar S/o Chandraiah (P&E) 24
997	SURYAPET	Mothey	Raghavap uram	24	dry	Private	0.032882	Battipalli Muttaiah S/o Veeraiah (P&E) 24
998	SURYAPET	Mothey	Raghavap	24		Private	0.007588	Battipalli

			uram		dry			Chennaiiah S/o Ramaiah (P&E) 24
999	SURYAPET	Mothey	Raghavapuram	24	dry	Private	0.10117	Battini Suramma W/o Suraiah (P&E) 24
1000	SURYAPET	Mothey	Raghavapuram	24	dry	Private	0.187164 ✓	Battipalli Nagamallaiah S/o Veeraiah (P&E) 24
1001	SURYAPET	Mothey	Raghavapuram	23	dry	Private	0.252925 ✓	Battipalli Muttaiah S/o veeraiah (P&E) 23
1002	SURYAPET	Mothey	Raghavapuram	23	dry	Private	0.060702 ✓	Battipalli Naga Mallaiah S/o veeraiah (P&E) 23
1003	SURYAPET	Mothey	Raghavapuram	23	dry	Private	0.040468 ✓	Battipalli Muttaiah S/o veeraiah (P&E), Battipalli Nagamallaiah S/o Veeraiah (P&E) 23
1004	SURYAPET	Mothey	Raghavapuram	22	dry	Private	0.328802 ✓	Shikam (Govt) 22
1005	SURYAPET	Mothey	Raghavapuram	105	dry	Private	0.252925 ✓	Maddi Poolamma W/o Venkat Reddy (P&E) 105
1006	SURYAPET	Mothey	Raghavapuram	104	dry	Private	0.121404 ✓	Maddi Venkat Reddy S/o Ramaiah (P&E) 104
1007	SURYAPET	Mothey	Raghavapuram	103	dry	Private	0.495733 ✓	Swami Jaya Sree W/o Ramesh Kumar (P&E), Suggala Praveen Kumar S/o Eshwara Lingama (P&E), SUGgala Chandana W/o Praveen Kumar (P&E), Bavurushetty Raghuram S/o Vishwanadham (P&E) 103
1008	SURYAPET	Mothey	Raghavapuram	102	dry	Private	0.308569 ✓	Swami Jaya Sree W/o Ramesh Kumar (P&E), SUGgala Praveen Kumar S/o Eshwara Lingam (P&E), Suggala

								Chandana W/o Ravi Kumar (P&E), Bavurushetty raghuram S/o Vishwanadham (P&E) 102
1009	SURYAPET	Mothey	Raghavapuram	102	dry	Private	0.207398 ✓	Maddi Koti Reddy S/o Veera Reddy (P&E) 102
1010	SURYAPET	Mothey	Raghavapuram	102	dry	Private	0.242808 ✓	Gollapudi Krishnaveni W/o Venkateshwarlu (P&E) 102
1011	SURYAPET	Mothey	Raghavapuram	101	dry	Private	0.10117 ✓	Maddi Venkat Reddy S/o Ramaiah (P), Swami Jaya Sree W/o Ramesh Kumar (E), Suggala Praveen Kumar S/o Eshwar Lingam (E), Suggala Chandana W/o Praveen Kumar (E), Bavurushetty Raghuram S/o Vishwanadham (E) 101
1012	SURYAPET	Mothey	Singareni palli	49	DRY	Private	0.485 ✓	Gillipelli Sushelamma W/o Narsi Reddy (P), Kancharakuntla Venkat Reddy S/o Narsi Reddy (E) Kancharakuntla Veera Bhadra Reddy S/o Narsi Reddy (E), Kasarla Anthamma W/o Venkat Reddy (P&E), Kasarla Bhadramma W/o Sathanrayana Reddy (P&E), Kasarla Venkat Reddy S/o Venkata Narsaiah (P&E), Kasarla Uma Rani W/o Surendar Reddy (P&E), Kancharakuntla Venkat Ramaiah S/o Veeraiah (P), Kanharakuntla Sarojini W/o Venkat ram Reddy (E), Mattapalli Mangamma W/o

[भाग II-खण्ड 3(ii)]

भारत का राजपत्र : असाधारण

253

1118	SURYAPET	Chivvemla	Vattikham mam Pahad	621	DRY	Private	0.146696	Gugulothu Venkanna S/o Jeelu (P&E) 621
1119	SURYAPET	Chivvemla	Vattikham mam Pahad	621	DRY	Private	0.030351	Gugulothu Venkanna S/o Jeelu (P), Gugulothu Jeelu S/o Ragya (E) 621
Total							134.2587	

[E. No. NHAI/PIU-KMM/DPR/LA/3A/2017/3D1]

RAJESH GUPTA, Dy. Secy.

రోడ్డు రవాణా జాతీయ రహదారులు

(భారత ప్రభుత్వం)

బహిరంగ ప్రకటన

(జాతీయ రహదారుల చట్టం 1956లోని 3 - బి (3) అనుసారము జాతీయ రహదారి - 365 బిబి సూర్యాపేట నుండి ఖమ్మం సెక్షన్ లోని కీ.మి. 0/0 నుండి 64/240 వరకు వెడల్పు మరియు నాలుగు లైన్ల రహదారి విస్తరణ కొరకు)

నెం.సి/952/2017

తేదీ: 07-2018

సూర్యాపేట రెవెన్యూ డివిజన్, సూర్యాపేట జిల్లా, తెలంగాణ రాష్ట్రం పరిధిలో జాతీయ రహదారి 365 బిబి కీ.మి. 0/0 నుండి 64/240 వరకు వెడల్పు మరియు నాలుగు లైన్ల రహదారి నిర్మాణం మొదలైన పనుల నిమిత్తము భారత ప్రభుత్వ అధికారిక పత్రములో అసాధారణ ప్రకటన నెం.2314, 2321 భాగము - 2, విభాగం - 3, ఉప విభాగము (2), తేదీ: 22.06.2018 మరియు తేదీ: 23.06.2018 నందు ప్రచురించబడిన నోటిఫికేషన్ ఎస్.ఓ.నెం.3055, 3062 (ఇ) లో పేర్కొనబడిన ప్రకారము జాతీయ రహదారుల చట్టము 1956 (1956 యొక్క చట్టము నెం.48) లోని సెక్షన్ 3డి (2) క్రింద దిగువ షెడ్యూల్ లో సూచించిన భూములు, వాటి నందు గల నిర్మాణములు, చెట్లు మొదలైన వాటిని కలుపుకొని ఎటువంటి వివాదములు లేకుండా భారత ప్రభుత్వానికి సంక్రమించినవి. ఈ భూములందు ఆసక్తి గల వ్యక్తులు స్వయంగా లేదా మధ్యవర్తి ద్వారా లేదా న్యాయ సలహాదారు ద్వారా వారి భూములకు సంబంధించిన అసలు దస్తావేజులు/పట్టాదారు పాసు పుస్తకము మరియు భూమి యాజమాన్యపు హక్కు పత్రములు మరియు వాటి నకలు ప్రతులను లేదా పన్ను మదింపులు, పన్ను రశీదులు తీసుకొని సంబంధిత సమర్థ అధికారి (భూ.సేకరణ) మరియు రాజస్వ మండల అధికారి, సూర్యాపేట వారి సమక్షములో ఈ దిగువ పట్టికలో చూపిన తహశీల్దార్ వారి కార్యాలయము, యందు క్రింద పేర్కొన్న తేదీనాడు హాజరై సంబంధిత భూముల పట్ల వారి ఆసక్తిని తెలియచేయవలసినదిగా కోరడమైనది.

క్రమ సంఖ్య	జిల్లా పేరు	మండలం పేరు	గ్రామము పేరు	విచారణ తేదీ మరియు సమయము	విచారణ ప్రదేశము
1	సూర్యాపేట	సూర్యాపేట	టీకుమట్ల	12.07.2018 & 13.07.2018 సమయం ఉ.11.00 నుండి సా. 5.00 వరకు	తహశీల్దార్, కార్యాలయము సూర్యాపేట
2			బెచిరాగ్ దాచారం	16.07.2018 మరియు 17.07.2018 సమయం ఉ.11.00 నుండి సా. 5.00 వరకు	
3			పిల్లలమర్రి	18.07.2018 సమయం ఉ.11.00 నుండి సా. 5.00 వరకు	
4			బాలెంల	19.07.2018 మరియు 20.07.2018 సమయం ఉ.11.00 నుండి సా. 5.00 వరకు	
5	సూర్యాపేట	చివ్వెంల	అయిలాపూర్	21.07.2018 మరియు 23.07.2018 సమయం ఉ.11.00 నుండి సా. 5.00 వరకు	తహశీల్దార్ కార్యాలయము చివ్వెంల
6			గాయంవారి గూడెం	24.07.2018 మరియు 25.07.2018 సమయం ఉ.11.00 నుండి సా. 5.00 వరకు	
7			వట్టిఖమ్మం పహాడ్	26.07.2018 మరియు 27.07.2018 సమయం ఉ.11.00 నుండి సా. 5.00 వరకు	
8			చందుపల్ల	28.07.2018 మరియు 30.07.2018 సమయం ఉ.11.00 నుండి సా.5.00 వరకు	
9	మోతె	నామవరం	రాఘవాపురం	28.07.2018 మరియు 30.07.2018 సమయం ఉ.11.00 నుండి సా.5.00 వరకు	తహశీల్దార్ కార్యాలయము మోతె
10					

క్రమ సంఖ్య	బిల్దా పేరు	మండలం పేరు	గ్రామము పేరు	సర్వే నం	భూమి స్వభావము	ఋణ్య/తర	స్వయం మేటర్స్	చూ యజమాని / ఆసక్తి గల వ్యక్తి లేదా వ్యక్తులు	నిర్మాణ వివరాలు
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	10
661				616	పట్టా	ఋణ్య	1112.87	చింతకుంట్ల రామయ్య తండ్రి జానయ్య (ప) కలిం చర్ల రాణి పద్మ శ్రీలక్ష్మి (ప) కోడిరెక్కల ఎల్లమ్మ పద్మ వెంకన్న (ప) గంగాపురం నాగేశ్వర రావు తండ్రి వెంకటేశ్వర రావు (ప) లేడిబోయిన జలేందర తండ్రి రామయ్య (ప) అతునూరి ప్రదీప్ రెడ్డి తండ్రి సత్యనారాయణ రెడ్డి (ప & ల)	రాడి చెట్టు - 1
662							1416.38	చింతకుంట్ల రామయ్య తండ్రి జానయ్య (ప) కలిం చర్ల రాణి పద్మ శ్రీలక్ష్మి (ప) కోడిరెక్కల ఎల్లమ్మ పద్మ వెంకన్న (ప) గంగాపురం నాగేశ్వర రావు తండ్రి వెంకటేశ్వర రావు (ప) లేడిబోయిన జలేందర తండ్రి రామయ్య (ప) ఎల్ల అంతమ్మ పద్మ సర్వయ్య (ల)	
663							2630.42	చింతకుంట్ల రామయ్య తండ్రి జానయ్య (ప) కలిం చర్ల రాణి పద్మ శ్రీలక్ష్మి (ప) కోడిరెక్కల ఎల్లమ్మ పద్మ వెంకన్న (ప) గంగాపురం నాగేశ్వర రావు తండ్రి వెంకటేశ్వర రావు (ప) లేడిబోయిన జలేందర తండ్రి రామయ్య (ప) యెర్ర రాములు తండ్రి సర్వయ్య (ల)	రాడి చెట్టు - 1
664							585.33	చింతకుంట్ల రామయ్య తండ్రి జానయ్య (ప) కలిం చర్ల రాణి పద్మ శ్రీలక్ష్మి (ప) కోడిరెక్కల ఎల్లమ్మ పద్మ వెంకన్న (ప) గంగాపురం నాగేశ్వర రావు తండ్రి వెంకటేశ్వర రావు (ప) లేడిబోయిన జలేందర తండ్రి రామయ్య (ప) దాసరి వెంకన్న తండ్రి పంటయ్య (ల)	రాడి చెట్టు - 10 గోర - 1
665				615	పట్టా	ఋణ్య	708.19	పొనుగోటి సంజీవ్ కుమార్ తండ్రి వెంకట నరసింహ రావు (ప) పొనుగోటి వెంకటేశ్వర రావు తండ్రి పెద్ద నర్సింహ రావు (ప) పొనుగోటి లక్ష్మీ నరసింహ్య రావు తండ్రి పెద్ద నరసింహ్య రావు (ప) పొనుగోటి కొండల రావు తండ్రి పెద్ద నరసింహ రావు (ప) గంగావెల్లి యాదమ్మ పద్మ వెంకటేశ్వర్లు (ప) సేరేడుకొమ్ముల సీతమ్మ పద్మ వెంకటేశ్వర రావు (ప) ఎలక అంతమ్మ పద్మ సర్వయ్య (ల)	
మొత్తం							164576.85		
666	మోతె	నామవరం						కేశబ్బోయిన దేవయ్య తండ్రి లింగయ్య (ప & ల)	పెప చెట్టు - 2
667				875	పట్టా	ఋణ్య	3650.00	కేశబ్బోయిన పోమయ్య తండ్రి లింగయ్య (ప & ల)	రాడి చెట్టు - 1
668								పొనుగోటి వెంకటప్పా రావు తండ్రి చిన్న నరసింహ్య రావు (ప) ముర్తు దీప సర్వ పూర్ణ చందర్ రావు (ల)	రాడి చెట్టు - 1
669				877	పట్టా	ఋణ్య	4350.31	పొనుగోటి వెంకటప్పా రావు తండ్రి చిన్న నరసింహ్య రావు (ప & ల)	చింత చెట్టు - 4 మామిడి చెట్టు - 4 రాడి చెట్టు - 2 బోర - 1 బావి - 1
670							708.19	మార్తు దీప పద్మ పూర్ణ చందర్ (ప & ల)	రాడి చెట్టు - 1
671				878	పట్టా	ఋణ్య	1821.06	పొనుగోటి వెంకటప్పా రావు తండ్రి చిన్న నరసింహ్య రావు (ప & ల)	చింత చెట్టు - 3
మొత్తం							10529.56		
672		రామనాపురం						సంకాంతే సుబ్బయ్య తండ్రి మల్లయ్య (ప & ల)	మామిడి చెట్టు - 4
673				99	పట్టా	ఋణ్య	1214.03	మద్ది కోటి రెడ్డి తండ్రి వీరయ్య (ప & ల)	

క్రమ సంఖ్య	జిల్లా పేరు	మండలం పేరు	గ్రామము పేరు	సర్వే నెం	భూమి స్వలాభము	ముప్పి/తరి	స్వీయర్ మీటర్స్	భూ యజమాని / ఆసక్తి గల వ్యక్తి లేదా వ్యక్తులు	నిర్మాణ వివరాలు
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	10
674				100	పట్టా	ముప్పి	101.17	మట్టి వెంకట రెడ్డి తండ్రి రామయ్య (ప) సామ ప్రభాకర రెడ్డి తండ్రి జానకి రాం రెడ్డి (అ)	
675			126.46				మట్టి వెంకట రెడ్డి తండ్రి రామయ్య (ప) మట్టి కోటి రెడ్డి తండ్రి వీరయ్య (అ)		
676			126.46				మట్టి వెంకట రెడ్డి తండ్రి రామయ్య (ప) మట్టి జాన్ రెడ్డి తండ్రి వీరయ్య (అ)		
677			126.46				మట్టి సుజిత రెడ్డి తండ్రి రామయ్య (ప & అ)		
678			126.46				మట్టి మధుసూదన్ రెడ్డి తండ్రి రామయ్య (ప & అ)		
679				97	పట్టా	ముప్పి	303.51	సామ సునంద్ బర్బర రెడ్డి (ప & అ)	బోర్ - 2
680			556.43				సామ జానకి రాం రెడ్డి తండ్రి సాపె రెడ్డి (ప & అ)	బోర్ - 1 రాజ్ చెట్టు - 3	
681			556.43				కొంపల్లి ఉదయ్య తండ్రి బాలయ్య (ప & అ) కొంపల్లి వెంకటేశ్వర్లు తండ్రి ఉదయ్య (అ)		
682				92	పట్టా	ముప్పి	505.86	కట్టా గోపయ్య తండ్రి రామయ్య (ప) బట్టిపల్లి మల్లయ్య తండ్రి నర్సయ్య (అ)	
683			252.92				బట్టిపల్లి మధుసూదన్ తండ్రి లక్ష్మీ నారాయణ (ప & అ)		
684			252.92				బట్టిపల్లి మధుసూదన్ తండ్రి లక్ష్మీ నారాయణ (ప) బట్టిపల్లి ఉపేందర్ తండ్రి లక్ష్మీ నారాయణ (అ)		
685			910.53				పోడిల్ల దీర్ఘ కుమార్ తండ్రి చంద్రయ్య (ప & అ) పోడిల్ల రవీందర్ తండ్రి చంద్రయ్య (ప & అ) పోడిల్ల ప్రదీప్ కుమార్ తండ్రి చంద్రయ్య (ప & అ)	జామాయిల్ తోట	
686				91	పట్టా	ముప్పి	151.75	దుక్కర్ల వెంకన్న తండ్రి భద్రయ్య (ప & అ)	
687			151.75				దుక్కర్ల లక్ష్మయ్య తండ్రి భద్రయ్య (ప & అ)		
688			151.76				దుక్కర్ల సుమన్ తండ్రి భద్రయ్య (ప & అ)		
689			151.76				దుక్కర్ల ప్రవీణ్ కుమార్ తండ్రి భద్రయ్య (ప & అ)		
690				90	పట్టా	ముప్పి	101.17	దుక్కర్ల వెంకన్న తండ్రి భద్రయ్య (ప & అ)	
691			101.17				దుక్కర్ల లక్ష్మయ్య తండ్రి భద్రయ్య (ప & అ)		
692			101.17				దుక్కర్ల సుమన్ తండ్రి భద్రయ్య (ప & అ)		
693			151.76				దుక్కర్ల ప్రవీణ్ కుమార్ తండ్రి భద్రయ్య (ప & అ)		
694			758.77				కారంగుల శాంతా భర్త కైనివాన్ (ప & అ)		
695			101.17				దుక్కర్ల వెంకన్న తండ్రి భద్రయ్య (ప & అ)		
696							దుక్కర్ల లక్ష్మయ్య తండ్రి భద్రయ్య (ప & అ)		
697							దుక్కర్ల సుమన్ తండ్రి భద్రయ్య (ప & అ)		
698				దుక్కర్ల ప్రవీణ్ కుమార్ తండ్రి భద్రయ్య (ప & అ)					
699				89	పట్టా	ముప్పి	202.34	మొహమ్మద్ లాల్ మొహమ్మద్ తండ్రి (ప), దుక్కర్ల వెంకన్న తండ్రి భద్రయ్య (అ) దుక్కర్ల లక్ష్మయ్య తండ్రి భద్రయ్య (అ) దుక్కర్ల సుమన్ తండ్రి భద్రయ్య (అ) దుక్కర్ల ప్రవీణ్ కుమార్ తండ్రి భద్రయ్య (అ)	
700				88	పట్టా	ముప్పి	708.19	బొద్దు లింగయ్య తండ్రి రాములు (ప & అ)	

కమి సంఖ్య	జిల్లా పేరు	మండలం పేరు	గ్రామము పేరు	సర్వే నెం	చూమి స్వభావము	ముప్ప/తరి	వ్యయం చేసినది	చూ యజమాని / అసక్తి గల వ్యక్తి లేదా వ్యక్తులు	నిర్మాణ పనితీరు వివరాలు
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	10
701							354.10	బట్టిపల్లి సరసమ్మ తర్ల పయశారాములు (ప&అ)	
702							50.58	కోడూ	
703				77	పట్టా	ముప్ప	50.58	బోడూ లింగయ్య తండ్రి రాములు (ప&అ)	
704				76	పట్టా	ముప్ప	101.17	బట్టిపల్లి ముత్తయ్య తండ్రి వీరయ్య (ప&అ)	
705							101.17	బట్టిపల్లి నాగమల్లయ్య తండ్రి వీరయ్య (ప&అ)	
706							354.09	బర్తెనీ సూరమ్మ తర్ల సూరయ్య (ప&అ)	
707							607.02	బట్టిపల్లి నాగమల్లయ్య తండ్రి వీరయ్య (ప) పీక్ హుస్సయిన్ బీ తర్ల రసూల్ (ప&అ)	సిమెంట్ రెకుల ఇల్లు మామిడి చెట్లు - 2 నిమ్మ చెట్లు - 3 తీకు చెట్లు - 1 జామ చెట్లు - 1 కొబ్బరి చెట్లు - 1
708							151.76	బట్టిపల్లి ముత్తయ్య తండ్రి వీరయ్య (ప) అంజాద్ తండ్రి అబం (అ)	రెకుల ఇల్లు
709				75	పట్టా	ముప్ప	505.85	బట్టిపల్లి ముత్తయ్య తండ్రి వీరయ్య (ప) బట్టిపల్లి నాగ మల్లయ్య తండ్రి వీరయ్య (ప) ముసుకు పుల్లారెడ్డి (వెంకట రెడ్డి) తండ్రి లక్ష్మారెడ్డి	
710							151.75	బట్టిపల్లి ముత్తయ్య తండ్రి వీరయ్య (ప) బట్టిపల్లి నాగ మల్లయ్య తండ్రి వీరయ్య (ప) దూదిపాల మంజుల తర్ల మల్లప (అ)	
711				24	పట్టా	ముప్ప	1062.28	చోడిల్ల దిలీప్ కుమార్ తండ్రి చంద్రయ్య (ప&అ)	రెకుల ఇల్లు నిమ్మ చెట్లు - 1 సపోటా చెట్లు - 1 కొబ్బరి చెట్లు - 7 ప్రహారీ గోడ
712							1062.28	చోడిల్ల రవీందర్ తండ్రి చంద్రయ్య (ప&అ)	
713							1062.28	చోడిల్ల ప్రదీప్ కుమార్ తండ్రి చంద్రయ్య (ప&అ)	
714							328.82	బట్టిపల్లి ముత్తయ్య తండ్రి వీరయ్య (ప&అ)	
715							75.88	బట్టిపల్లి చెన్నయ్య తండ్రి రామయ్య (ప&అ)	
716							1011.70	బర్తెనీ సూరమ్మ తర్ల సూరయ్య (ప&అ)	
717							1871.64	బట్టిపల్లి నాగ మల్లయ్య తండ్రి వీరయ్య (ప&అ)	
718				23	పట్టా	ముప్ప	2529.25	బట్టిపల్లి ముత్తయ్య తండ్రి వీరయ్య (ప&అ)	బోధు - 2 PVC పైప్స్
719							607.02	బట్టిపల్లి నాగ మల్లయ్య తండ్రి వీరయ్య (ప&అ)	బోధు - 3 PVC పైప్స్
720							404.68	బట్టిపల్లి ముత్తయ్య తండ్రి వీరయ్య (ప&అ) బట్టిపల్లి నాగ మల్లయ్య తండ్రి వీరయ్య (ప&అ)	బోధు - 1 PVC పైప్స్
721				22	ప్రభుత్వ చూమి	ముప్ప	3288.02	శిబం	
722				104	పట్టా	ముప్ప	1214.04	మద్ది వెంకట రెడ్డి తండ్రి రామయ్య (ప&అ)	కాగి గోడ - 12 తీకు మొక్కలు - 50
723				105	పట్టా	ముప్ప	2529.25	మద్ది పూలమ్మ తర్ల వెంకట రెడ్డి (ప&అ)	

క్రమ సంఖ్య	జిల్లా పేరు	మండలం పేరు	గ్రామము పేరు	సర్వే సం	భూమి స్వభావము	ముప్పి/తరి	స్వయం మీటర్లు	భూ యజమాని / ఆసక్తి గల వ్యక్తి లేదా వ్యక్తులు	నిర్మాణ వివరాలు
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	10
724				103	పట్టా	ముప్పి	4957.33	స్వామి జయ శ్రీ భద్ర రమణ కుమార్ (ప&అ) సుగ్గల ప్రవీణ కుమార్ తండ్రి ఈశ్వర లింగం (ప&అ) సుగ్గల చందన భద్ర ప్రవీణ కుమార్ (ప&అ) భవూరుశెట్టి రఘురాం తండ్రి విశ్వనాథం (ప&అ)	PVC పైప్స్ -2.5" మామిడి చెట్టు -22 టీకు చెట్టు - 80
725				102	పట్టా	ముప్పి	3085.69	స్వామి జయ శ్రీ భద్ర రమణ కుమార్ (ప&అ) సుగ్గల ప్రవీణ కుమార్ తండ్రి ఈశ్వర లింగం (ప&అ) సుగ్గల చందన భద్ర ప్రవీణ కుమార్ (ప&అ) భవూరుశెట్టి రఘురాం తండ్రి విశ్వనాథం (ప&అ)	దానిమ్మ చెట్టు -2 సబోటా చెట్టు -3 బళ్లాయి చెట్టు -2 చింత చెట్టు -10 రూమ్ -1 నీళ్ళ ట్యాంక్
726							2073.98	మద్ది కోటి రెడ్డి తండ్రి వీరా రెడ్డి (ప&అ)	
727							2428.08	గొల్లపూడి కృష్ణవేణి భద్ర వెంకటేశ్వర్లు (ప&అ)	జమాయిల్ తోట
728				101	పట్టా	ముప్పి	1011.70	మద్ది వెంకట రెడ్డి తండ్రి రామయ్య (ప) సామ జయ శ్రీ భద్ర రమణ కుమార్ (అ) సుగ్గల ప్రవీణ కుమార్ తండ్రి ఈశ్వర లింగం (అ) సుగ్గల చందన భద్ర ప్రవీణ కుమార్ (అ) బవూరుశెట్టి రఘురాం తండ్రి విశ్వనాథం (అ)	ప్రచార గోడ
729				33	పట్టా	ముప్పి	404.68	వీరబోయిన వెంకన్న తండ్రి భూమయ్య (ప) వీరబోయిన శ్రీను తండ్రి భూమయ్య (ప) రేమ్ల కార్టూన్ భద్ర మొహమ్మద్ గులాం హుస్సేన్ (అ)	
730							4147.97	కోల జానయ్య తండ్రి నర్సయ్య (ప&అ)	
731							304.30	కోల జానయ్య తండ్రి నర్సయ్య (అ)	పంకుటి ఇల్లు టోర్
732							304.30	కోల చలమంద తండ్రి నర్సయ్య (అ)	RCC ఇల్లు వేప చెట్టు - 2
733							41.80	రోడ్డు	
734							219.87	సామ వెంకట రెడ్డి తండ్రి సర్పి రెడ్డి (అ)	రాడి చెట్టు -2 టోర్ -1 సిమెంట్ ఇటుకల ఫ్లాక్ పార్క్
735							199.80	శకునంబళ్ల పూలమ్మ భద్ర నామేశ్వర రావు (అ)	టీకు చెట్టు -1 వేప చెట్టు -1 మామిడి చెట్టు -1 కొబ్బరి చెట్టు -1 టోర్ - 1
736							317.68	మధు అయ్యోద్య రామయ్య తండ్రి గోపయ్య (అ)	RCC ఇల్లు టోర్ -1 వేప చెట్టు -1
737							50.16	కుర్రవ్వు ఉపేంద్ర దారి తండ్రి అయ్యన్న (అ)	రేకుల ఇల్లు టోర్
738							40.96	ఎస్.కె. జానీ మియా (అ)	
739							46.82	తూము వెంకటేశ్వర రావు తండ్రి కోటయ్య (అ)	
740							184.76	మొహమ్మద్ అక్బర్ తండ్రి లాల్ మొహమ్మద్ (అ)	
741				32	పట్టా	ముప్పి	607.02	కోల జానయ్య తండ్రి నర్సయ్య (ప&అ)	
742				34	పట్టా	ముప్పి	4653.82	కారింగుల బాల నర్సయ్య తండ్రి పుల్లయ్య (ప&అ)	
743							202.34	కారింగుల బాల నర్సయ్య భద్ర బాల నర్సయ్య (ప) కారింగుల సత్యనారాయణ తండ్రి బాల నర్సయ్య (అ)	అర్.సి.సి ఇల్లు
744							4552.65	మధు పూర్ణ చందర్ తండ్రి జానకి రామయ్య (ప&అ)	

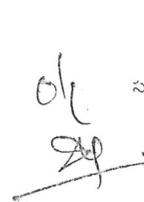
క్రమ సంఖ్య	జిల్లా పేరు	మండలం పేరు	గ్రామము పేరు	సర్వే నెం	చూమి స్వభావము	బుప్ప/దరి	వ్యయం మొత్తం	చూ యజమాని / ఆసక్తి గల వ్యక్తులు	నిర్మాణ వివరాలు
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	10
745				36	పట్టా	బుప్ప	2950.00	చౌనుగోటి వెంకటప్పారావు తండ్రి చిన్న నరసింహా రావు (పరిశ్ర)	
746								చౌనుగోటి వెంకటప్పారావు తండ్రి చిన్న నరసింహా రావు (ప) (దాట) బంపంగి శ్యామా భర్త కేశావర్ (అ)	
747								చౌనుగోటి వెంకటప్పారావు తండ్రి చిన్న నరసింహా రావు (ప) (పెట్టెల్ బంక) ముద్దం వెంకన్న తండ్రి నోమయ్య (అ)	
748								బాట	
749				45	పట్టా	బుప్ప	100.00	రాటికొండ నోమి రెడ్డి తండ్రి వెంకన్న (అ)	
750								కీర్తి వెంకటేశ్వర్లు తండ్రి రంగయ్య (అ)	
751								రాటికొండ నోమి రెడ్డి తండ్రి వెంకన్న (అ)	
752				44	పట్టా	బుప్ప	25.32	రాటికొండ నోమి రెడ్డి తండ్రి వెంకన్న (అ)	
753							50.58	పక్ సైదా తండ్రి మొహినుద్దీన్ (అ)	
754							101.17	మహమ్మద్ ఇక్బాల్ తండ్రి లాల్ మహమ్మద్ (అ)	
755							101.17	రాటికొండ రామ్ రెడ్డి తండ్రి వెంకన్న (అ)	
756							75.88	మూడు కమలమ్మ భర్త చిక్క (అ)	
757							50.58	మూడు కిష్ట తండ్రి చిచ్చ (అ)	
758							50.58	మూడు గోల్యా తండ్రి చిచ్చ (అ)	
759							75.87	మూడు కృష్ణా తండ్రి దర్గా (అ)	
760							50.58	మూడు బిక్షు తండ్రి రుషా (అ)	
761							75.87	మూడు చంద్ర తండ్రి రుషా (అ)	
762							455.26	మూడు మాణిక్యమ్మ భర్త దర్గా (ప) పగడిమిత్తి సత్యనారాయణ తండ్రి నరయ్య (అ)	
763							303.52	మూడు మాణిక్యమ్మ భర్త దర్గా (ప) చౌనుగోటి అప్పారావు గిద్డి పెద్ద నరసింహా రావు (అ)	
764				25	పట్టా	బుప్ప	505.85	ఎస్.ఆర్.ఎస్.పి. కాలన	
765							214.02	మద్ది కటి రెడ్డి తండ్రి చిరా రెడ్డి (అ)	ఇనుప రేకుల పెద్ద గుడి కొబ్బరి చెట్టు -1 జామ చెట్టు -1 పసు చెట్టు -1 నిమ్మ చెట్టు -1 తిక్కు చెట్టు -1
766							414.66	బత్తిని కనకయ్య తండ్రి సూరయ్య (అ)	ప్రచార గోడ బాత్ రూమ్
767							60.19	రోడ్డు	
768							236.59	బట్టిపల్లి ముత్తయ్య తండ్రి వీరయ్య (అ)	ఇనుప రేకుల పెద్ద
769							233.24	బట్టిపల్లి నాగ మల్లయ్య తండ్రి వీరయ్య (అ)	రేకుల పెద్ద
770							179.74	పులుసు మంగమ్మ భర్త లింగయ్య (అ)	RCC ఇల్లు. బాత్ రూమ్ జామ చెట్టు -1, పసు చెట్టు -1 నిమ్మ చెట్టు -1 కొబ్బరి చెట్టు -1

క్రమ సంఖ్య	జిల్లా పేరు	మండలం పేరు	గ్రామము పేరు	సర్వే నెం	దూమి స్వభావము	మిట్టి/తరి	స్వయం మేటర్స్	దూ యజమాని / ఆసక్తి గల వ్యక్తి లేదా వ్యక్తులు	నిర్మాణ వివరం
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	10
772							139.61	బట్టిపల్లి పాపయ్య తండ్రి రామయ్య (అ)	RCC ఇల్లు, బాత్ రూమ్ పీఠాఫలము చెట్టు -1, కొబ్బరి చెట్టు-1
773							161.35	పులుసు యాదయ్య తండ్రి వెంకయ్య (అ)	RCC ఇల్లు, కొబ్బరి చెట్టు-2
774							83.60	బద్రిని వెంకటేశం, తండ్రి పెంటయ్య (అ)	RCC ఇల్లు, రేకుల పెద్ద పేప చెట్టు-2
775							83.60	బద్రిని నాగార్జున తండ్రి పెంటయ్య (అ)	
776							116.20	ముసుకు సర్ప రెడ్డి తండ్రి లచ్చి రెడ్డి (అ)	KCC ఇల్లు
777							287.58	బట్టిపల్లి సుగుణమ్మ భర్త వెంకయ్య (అ) బట్టిపల్లి చెన్నయ్య తండ్రి రామయ్య (అ)	RCC ఇల్లు పేప చెట్టు -1
778							56.01	రోడ్డు	
779							209.00	బగ్గు లింగయ్య తండ్రి లచ్చయ్య (అ)	
780							1224.74	కన్నంలా రెడ్డి వెంకట రెడ్డి తండ్రి హనుమంతా రెడ్డి (అ)	RCC ఇల్లు, బోర్
781							111.19	బొమ్మి రెడ్డి వెంకట రెడ్డి తండ్రి కృష్ణ రెడ్డి (అ)	
782							111.19	పాలకూరి యూన్స్ భర్త శ్రీను (అ)	గుడికి
783							111.19	కోల సావిత్రిమ్మ భర్త లచ్చయ్య (అ)	
784							231.57	ప్రాథమిక వ్యవసాయ సహకార సంఘ కార్యాలయము (అ)	RCC ఇల్లు
785							357.81	కన్నంలా రెడ్డి వెంకట రెడ్డి తండ్రి హనుమంతా రెడ్డి (అ)	
786				26	పట్టా	ముట్టి	158.00	మండవ వీరమ్మ భర్త వెంకటేశం (అ)	రేకుల ఇల్లు బోర్
787							155.50	కోల ఉప్పలయ్య తండ్రి రామస్వామి (అ)	
788							128.74	వనం నరసింహారావు తండ్రి రాందాస్ (అ)	రేకుల ఇల్లు
789							116.20	గుండాల మల్లేశు తండ్రి సత్యం (అ)	రేకుల ఇల్లు
790							114.53	కారీంగుల లింగయ్య తండ్రి కోటయ్య (అ) కారీంగుల వెంకన్న తండ్రి లింగయ్య (అ)	ఇనుప రేకుల పెద్ద
791							70.22	జంపాల రాజయ్య తండ్రి వెంకటేశ్వర్లు (అ)	RCC ఇల్లు
792							107.84	పాలకూరి లింగయ్య తండ్రి చిన్న రాములు (అ)	బోర్, గుడి
789							142.12	కారీంగుల శాంతి భర్త శ్రీనివాస్ గౌడ్ (అ)	RCC ఇల్లు పెద్ద బోర్
790							733.17	రోడ్డు	
791							132.92	కోల సావిత్రిమ్మ భర్త పాపయ్య (అ)	RCC ఇల్లు
792							59.36	బొద్దు గురువయ్య తండ్రి పాపయ్య (అ)	RCC ఇల్లు
789							139.61	బయ్య రామకోటయ్య తండ్రి లింగయ్య (అ)	RCC ఇల్లు అకోక చెట్టు -2 బాత్ రూమ్
790				27	పట్టా	ముట్టి	209.84	బొద్దు శైలజ భర్త రవి (అ)	రేకుల ఇల్లు బోర్ పేప చెట్టు -1
791							224.88	బద్రిని విజయ లక్ష్మి భర్త వెంకన్న (అ)	RCC ఇల్లు రేకుల పెద్ద గుడి
792							97.81	మండవ వెంకన్న తండ్రి, నర్సయ్య (అ)	RCC ఇల్లు బామ చెట్టు -1 దానిమ్మ చెట్టు-1 బోర్ -1

క్రమ సంఖ్య	జిల్లా పేరు	మండలం పేరు	గ్రామము పేరు	సర్వే నెం	భూమి స్వల్పభవము	ముప్పి/తరి	వ్యయం మొత్తం	భూ యజమాని / ఆసక్తి గల వ్యక్తి లేదా వ్యక్తులు	నర్మాణ వివరాలు
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	10
793							104.50	మండవ మల్లయ్య తండ్రి నర్సయ్య (అ)	RCC ఇల్లు టోర్-1 కొప్పరి చెట్టు -2
794				28	పట్టా	ముప్పి	97.81	మండవ వెంకన్న తండ్రి నర్సయ్య (అ)	
795							104.50	మండవ మల్లయ్య తండ్రి నర్సయ్య (అ)	
796							51.83	చిట్టాల సైదులు తండ్రి చిత్తం (అ)	RCC ఇల్లు
797							51.83	కోల శోభ భద్ర రవి (అ)	RCC ఇల్లు
798							116.20	ఎన్.కె రంజాన్ తండ్రి మల్సూర్ (అ)	RCC ఇల్లు జామాయిల్ చెట్టు -2
799							167.20	సామ వెంకట రెడ్డి తండ్రి నర్సి రెడ్డి (అ)	రేకుల ఇల్లు నిమ్మ చెట్టు -1
800							291.76	రోడ్డు	
801							291.76	వెలమ కొండ నర్సి రెడ్డి తండ్రి వెంకట రెడ్డి (అ)	RCC ఇల్లు జామాయిల్ చెట్టు -2 టోర్ -1
802							163.86	బయ్యారామవయ్య తండ్రి లింగయ్య (అ)	
803							157.17	పద్మి పాల లింగయ్య తండ్రి అవలయ్య (అ)	రాడి ఆకుల ఇల్లు
804							78.58	గురిజాల శైలత భర్త మైసయ్య (అ)	RCC ఇల్లు
805							91.96	దరావతి అనిత భర్త రామకృష్ణ (అ)	RCC ఇల్లు
806				74	పట్టా	ముప్పి	236.59	మర్రి బాస్కర్ రెడ్డి తండ్రి వెంకట రెడ్డి (అ)	నిమ్మ చెట్టు -1 జామ చెట్టు -1
807							301.80	గవ్వ శేరిప భర్త కోటి రెడ్డి (అ)	
808							157.17	మేకల ముత్తయ్య తండ్రి పాపయ్య (అ)	RCC ఇల్లు సిలాపల్ చెట్టు -2
809							158.84	పద్మి పాల వెంకన్న తండ్రి అవలయ్య (అ)	RCC ఇల్లు
810							229.90	భూమి రెడ్డి మధుసూదన్ రెడ్డి తండ్రి మల్లారెడ్డి (అ)	RCC ఇల్లు టీకు చెట్టు -2 టోర్ -1
811							81.93	మట్టిపల్లి మల్లయ్య తండ్రి చిన్న రాములు (అ)	రేకుల ఇల్లు
812							163.86	మట్టిపల్లి లక్ష్మి భర్త శైలం (అ)	RCC ఇల్లు రేకుల పెద్ద
813							81.09	కొమ్ము సర్పమ్మ భర్త లింగయ్య (అ)	రేకుల ఇల్లు
814							55.18	కోరిపల్లి వెంకన్న తండ్రి ఉదయ్య (అ)	టెన్ మేట్ రేకుల ఇల్లు
815							77.75	సామ రమన్ రెడ్డి తండ్రి నర్సి రెడ్డి (అ)	రేకుల ఇల్లు
816							107.84	ముసుకు పుల్లారెడ్డి తండ్రి లచ్చి రెడ్డి (అ)	RCC ఇల్లు
817							90.29	వెంపాల మంగళాయమ్మ భర్త చిత్తం రెడ్డి (అ)	RCC ఇల్లు మామిడి చెట్టు -2
818							55.18	కోరిపల్లి వెంకన్న తండ్రి ఉదయ్య (అ)	
819							77.75	సామ రమన్ రెడ్డి తండ్రి నర్సి రెడ్డి (అ)	
820				73	పట్టా	ముప్పి	107.84	ముసుకు పుల్లారెడ్డి తండ్రి లచ్చి రెడ్డి (అ)	
821							90.29	వెంపాల మంగళాయమ్మ భర్త చిత్తం రెడ్డి (అ)	
822							54.34	రోడ్డు	
823							119.55	కోమరి గరి బాబు తండ్రి రామలింగయ్య (అ)	ప్రవారి గోడ మామిడి చెట్టు -1
824							57.68	వెల్లెజు సూర్య దారి తండ్రి వెంకటాచారి (అ)	RCC ఇల్లు

క్రమ సంఖ్య	జిల్లా పేరు	మండలం పేరు	గ్రామము పేరు	సర్వే నెం	భూమి స్వభావము	ముప్పి/తరి	స్వీయర్ మీటర్స్	భూ యజమాని / ఆసక్తి గల వ్యక్తి లేదా వ్యక్తులు	నిర్మాణ విలువ
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	10
825							57.68	కోమరి గిరి బాబు తండ్రి రామలింగయ్య (అ)	
826							71.06	మామిడి సంతవ రెడ్డి తండ్రి రాంరెడ్డి (అ)	భస్మ మెంట్
827							181.41	కోత్త పూలమ్మ దర్శ రాంరెడ్డి (అ)	RCC ఇల్లు జాను చెట్టు -1
828				75	పట్టా	ముప్పి	307.65	సామ ప్రభాకర్ రెడ్డి తండ్రి జానకి రాంరెడ్డి (అ)	తేకుల ఇల్లు
829							244.11	బయ్యారామవయ్య తండ్రి లింగయ్య (అ)	RCC ఇల్లు కొబ్బరి చెట్టు -2
830							168.04	పిక్ సైదబీ దర్శ పిక్ అబ్బుద్దీన్ (అ)	
831							270.03	మద్ది జాన్ రెడ్డి తండ్రి వీర రెడ్డి (అ)	RCC ఇల్లు చింత చెట్టు -2
832							311.83	ఎస్.ఆర్.ఎస్.పి. కాలవ / రోడ్డు	
							75175.01	మొత్తం	
833			చారె				4147.97	సామ ఉమా దర్శ వెంకట రెడ్డి (ప) ఉన్నారపు విజయశాల రెడ్డి తండ్రి సీతారాం రెడ్డి (ప) మొద వెంకట రెడ్డి తండ్రి రాజ రెడ్డి (ప) సామ వీర రెడ్డి తండ్రి దర్శయ్య (అ)	లైన్ మిల్ తాడి చెట్టు -2
834				114	పట్టా	ముప్పి	7790.09	సామ ఉమా దర్శ వెంకట రెడ్డి (ప & అ)	తేకు చెట్టు -7 తాడి చెట్టు -7 వేప చెట్టు -7 పైన లైన్
835							101.17	సామ నారాయణ రెడ్డి తండ్రి దర్శ రెడ్డి (ప & అ)	నిమ్మ చెట్టు -1 వేప చెట్టు -7
836				115	పట్టా	ముప్పి	7486.58	పగడాల వెంకట రెడ్డి తండ్రి సామయ్య (ప) ముద్దం లక్ష్మీ దర్శ మల్లారెడ్డి (ప), క్షీ రాం లైన్ మిల్ (ప), మిడికంటి అరుణ క్షీ దర్శ వెంకట రెడ్డి (ప), నిమ్మనగోటి లింగయ్య తండ్రి నారాయణ (ప), గుంటి సుకన్య దర్శ వెంకన్న (ప), సామ నారాయణ రెడ్డి తండ్రి దర్శయ్య (ప), నిమ్మనగోటి జానయ్య తండ్రి కోటయ్య (అ), నిమ్మనగోటి సతీష్ తండ్రి కోటయ్య (అ)	నిమ్మనగోటి సతీష్ తాడి చెట్టు -2 వేప చెట్టు -1
837							2832.76	నిమ్మనగోటి లింగయ్య తండ్రి నారాయణ రెడ్డి (ప & అ)	
838							2731.59	పొడికంటి అరుణ క్షీ దర్శ వెంకట రెడ్డి (ప & అ)	వేప చెట్టు -3 తాడి చెట్టు -1
839							303.51	గుంటి సుకన్య దర్శ వెంకన్న (ప & అ)	
840				116	పట్టా	ముప్పి	8093.60	ముద్దం లక్ష్మీ దర్శ మల్లారెడ్డి (ప & అ)	నిమ్మ చెట్టు - 89 తేకు చెట్టు -7 ఉసిరి చెట్టు - 3 వేప చెట్టు - 5 పైన లైన్
841							1922.23	కారెంగుల కాళయ్య తండ్రి సైదులు (ప & అ)	
842							626.63	నిమ్మనగోటి కోటయ్య తండ్రి నారాయణ (ప) నిమ్మనగోటి గణేతి దర్శ జానయ్య (అ) నిమ్మనగోటి మమల దర్శ సతీష్ (అ)	
843				167	పట్టా	ముప్పి	5412.59	తెప్పనేని గీతాంబలి దర్శ సత్యనారాయణ రెడ్డి (ప) తెప్పనేని యశోద దర్శ సిద్ది రెడ్డి (ప) కారెంగుల కాంఠయ్య తండ్రి సైదయ్య (ప) గున్నాల శైలేండ్రి దర్శ ప్రద్యుమ్న రెడ్డి (ప) పగడాల నాగమ్మ దర్శ కృష్ణయ్య (ప) నిమ్మనగోటి గిరి దర్శ జానయ్య (ప) విటవారి వారి నాథ్ బాబు తండ్రి శివగిరి రావు (ప) నిమ్మనగోటి మమల దర్శ సతీష్ (ప) సామ సుగుణమ్మ దర్శ నారాయణ రెడ్డి (అ) పిక్ అలిమ దర్శ అబ్బాస్ అలీ (అ)	
844							2933.93	అంబారి గీతాంబలి దర్శ సత్యనారాయణ రెడ్డి (ప & అ)	వేప చెట్టు - 3 యిమ్మ చెట్టు -1

క్రమ సంఖ్య	జిల్లా పేరు	మండలం పేరు	గ్రామము పేరు	సర్వే నెం	భూమి స్వతాపము	ముప్ప/లేరి	స్వయం మీటర్స్	భూ యజమాని / ఆసక్తి గల వ్యక్తి లేదా వ్యక్తులు	నిర్మాణ వివరాలు
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	10
1190				2	ప్రభుత్వ భూమి	పొరంబక	185.00	దొంక	
1191				3	పట్టా	ముప్ప	708.19	సుంకరెడ్డి రవీందర్ రెడ్డి తండ్రి వెంకట రెడ్డి (ప & అ)	
1192				1	పట్టా	ముప్ప	90.00	గడ్డికోప్పల నిర్మల దర్ల వీర రెడ్డి (ప) గడ్డికోప్పల విల్లా రెడ్డి తండ్రి వెంకటప్ప రెడ్డి (ప) గడ్డికోప్పల వీరా రెడ్డి తండ్రి వెంకటప్ప రెడ్డి (ప) గడ్డికోప్పల నారాయణ రెడ్డి తండ్రి వీర రెడ్డి (ప) గుల్లా వెంకటేశ్వర్ రావ్ తండ్రి కృష్ణ మూర్తి (అ)	ఇతర చెట్లు
1193				10	పట్టా	ముప్ప	202.34	గుల్లా వెంకటేశ్వర్ రావు తండ్రి కృష్ణ మూర్తి (ప & అ)	ఆర.సి.సి ఆర్.సి
1194				11	పట్టా	ముప్ప	910.53	గుల్లా వెంకటేశ్వర్ రావు తండ్రి కృష్ణ మూర్తి (ప & అ)	ఎన్.సింగ
1195				12	పట్టా	ముప్ప	60.00	గుల్లా వెంకటేశ్వర్ రావు తండ్రి కృష్ణ మూర్తి (ప & అ)	
1196				13	పట్టా	ముప్ప	151.76	గుల్లా వెంకటేశ్వర్ రావు తండ్రి కృష్ణ మూర్తి (ప & అ)	
1197							556.43	రావుల హనుమంత రావు తండ్రి బికారయ్య (ప & అ)	
1198				64	పట్టా	ముప్ప	48.83	గజ్జల యేసు రెడ్డి తండ్రి పుల్ల రెడ్డి (ప & అ)	
1199							101.17	గుండాల రంగారెడ్డి తండ్రి సత్యనారాయణ రెడ్డి (ప) మైసినపాటి సంద్య దర్ల వీరా రెడ్డి (ప) బోడపాటి ప్రగతి దర్ల భాస్కర్ రావు (ప) లింగ కవిర తర్ల వెంకట రెడ్డి (ప) పందిరి పద్మ దర్ల శ్రీనివాస్ రెడ్డి (ప) గుండాల పుల్ల రెడ్డి దర్ల వీరా రెడ్డి (ప) గుండాల విజయమ్మ దర్ల మల్లా రెడ్డి (ప) కన్నాం పుల్లయ్య తండ్రి నర్సయ్య (ప) నాను ఉపేంద్ర తండ్రి సత్యనారాయణ (అ)	
1200				52	పట్టా	ముప్ప	202.34	నాను ఉపేంద్ర తండ్రి సత్యనారాయణ (ప & అ)	
1201							303.51	గడ్డికోప్పల నారాయణ రెడ్డి తండ్రి వీర రెడ్డి (ప & అ)	
1202							44.15	గడ్డికోప్పల నారాయణ రెడ్డి తండ్రి వీర రెడ్డి (ప) కొమ్మినేని స్వర్ణ కుమారి దర్ల బాబు రత్నాకర్ (అ)	
1203				50	పట్టా	ముప్ప	101.17	కొమ్మినేని స్వర్ణ కుమారి దర్ల బాబు రత్నాకర్ (ప & అ)	
1204							429.97	కంచరకుంట్ల వీర దర్ల రెడ్డి తండ్రి సర్పి రెడ్డి (ప) కంచరకుంట్ల వెంకట రెడ్డి తండ్రి వర్స రెడ్డి (అ)	
1205							328.80	కొమ్మినేని స్వర్ణ కుమారి దర్ల బాబు రత్నాకర్ (ప), కంచరకుంట్ల వీర దర్ల రెడ్డి తండ్రి సర్పి రెడ్డి (ప), కొంగు శ్రీనివాస్ తండ్రి మోహన్ రావు (ప) కంచరకుంట్ల అంజ రెడ్డి తండ్రి వీర రెడ్డి (అ)	
1206				54	పట్టా	ముప్ప	2933.93	కంచరకుంట్ల అంజ రెడ్డి తండ్రి వీరా రెడ్డి (ప & అ), కాసర్ల కరుణ దర్ల విల్లా రెడ్డి (ప & అ), కంచరకుంట్ల సరోజినీ దర్ల వెంకట రాం రెడ్డి (అ), కంచరకుంట్ల వెంకట రెడ్డి తండ్రి వెంకట రామయ్య (అ)	
				మొత్తం			43369.33		
				మొత్తం చివ్వు			1346167.26		


 సమర్థ అధికారి (చూసకరణ) &
 రాజస్వ మండల అధికారి
 సూర్యాపేట

**AWARD PROCEEDINGS OF THE COMPETENT AUTHORITY (L.A) &
REVENUE DIVISIONAL OFFICER: SURYAPET.
PRESENT: - S. MOHAN RAO, M.A.,**

Proce's. No. C/1522/2017

Date:- 30.08.2018

Sub: Land Acquisition (general) – Suryapet District – Mothey Mandal – Raghavapuram Village – Acquisition of land for four laning/widening of NH-365 BB Suryapet to Khammam from Km Ch.0.000 (Ex. Km 129-000 of NH-65) to Design Ch.38.200 (Ex. Km. 27.800) – Award passed under 3G-1 of NH Act, 1956 Orders issued.

- Read: 1) DGM (Tech.) & Project Director, Project Implementation Unit Khammam, NHAI, Lr. No. NHAI/PIU/KMM/2017/115, Dt: 15.05.2017.
2) 3A Notification published in Andhra Jyothi and The Hindu, Dt:- 22.09.2017.
3) CALA & RDO, Suryapet Lr. No. C/1522/2017, Dt:- 23.07.2017.
4) Tahsildar, Mothey Lr. No. B/1522/2017, Dt:-15.12.2017.
5) AD, Survey and Land records Suryapet, Lr. No. A5/229/2017, Dt:- 31.07.2017.
6) This office Lr. No. C/952/2017, Dated: - 05.07.2017.
7) 3D Gazette publication So.No.3055 E, Dt: - 18.06.2018.
8) 3G Notification published in Vaartha, Dt: - 08.07.2018.

ORDER:

The Government of India has appointed the Revenue Divisional Officer, Suryapet to perform the functions of the Competent Authority (LA) under section (1) of section - 3 of the NH-Act, 1956. 3a Notification to this effect was published in the Government of India Gazette vide S.O. No.2241 (E), Dt: 14.07.2017.

The Project Director, the Project Implementation Unit Khammam, through the ref 1st read above, has requested to furnish 3A proposals in prescribed format communicated vide NHAI circular No. NHAI/13/LA & EM/Policy/2004/69, Dt:- 23.01.2006, Accordingly the matter has been referred to the Mandal Surveyor Mothey for preparation of survey and sub-division record of the proposal lands. The Mandal Surveyor Mothey has conducted survey and submitted the list of enjoyment along with survey and Sub-Division record and the same has been forwarded to Assistant Director, Survey and Land records, Suryapet vide Lr. No. A/229/2017, Dt:- 31.07.2017 has scrutinized and submitted the sub-division record duly attested.

The Government of India Ministry of Road Transport and Highways New Delhi (Department of Road Transport and Highways) have issued Notification under sub-section (1) of 3 (A) (ii) of the National Highways act, 1956(Act. No. 48 of 1956) declaring its intention to acquire the following lands vide Gazette S.O. No. 3001 (E) Dt: 12.09.2017 requiring all the persons interested in the land to raise/file objections if any within (21 days) from the date of publication of the Notification in the Gazette. It has also been published in the “**Andhra Jyothi**” and “**The Hindu**” daily news papers on 22.09.2017, no objection petitions have been received from the land losers and from the persons interested.

As per 3A Notification published in the Gazette S.O. No. 3001 (E), Dt:- 12.09.2017 to an extent of 114525.00 Sq. Mts have been published in “**Andhra Jyothi**”

and "The Hindu" daily news papers on 22.09.2017 and 3G notification published in daily news papers i.e., "The Hans India" English daily news paper on 07.07.2018 and "Vaartha" Telugu daily news paper on 08.07.2018. The Following extent of land was notified which is coming under acquisition for 4 laning/widening of NH-365 BB Suryapet to Khammam from Km Ch.0.000 (Ex. Km. 129-000 of NH-65) to Design Ch.38.200 (Ex. Km. 27.800).

Sl. No	Sy. No	Patta/ Govt	Dry/ Wet	Extent Surveyed and Sub-Division, Scrutinized by AD, S&LRs Suryapet in Sq. Mts	Extent notified in 3G Notification in Sq. Mts
1	22	Govt	Shikam	3288.02	3288.02
2	23	Patta	Dry	3540.95	3540.95
3	24	Patta	Dry	6474.88	6474.88
4	32	Patta	Dry	607.02	607.02
5	33	Patta	Dry	4552.65	4552.65
6	34	Patta	Dry	9408.81	9408.81
7	36	Patta	Dry	3237.44	2950.00
8	43	Patta	Dry	50.58	0
9	44	Patta	Dry	1416.38	1416.38
10	45	Patta	Dry	303.51	100.00
11	46	Patta	Dry	3085.68	0
12	75	Patta	Dry	657.60	657.60
13	76	Patta	Dry	1315.21	1315.21
14	77	Patta	Dry	50.58	50.58
15	88	Patta	Dry	1112.87	1112.87
16	89	Patta	Dry	202.34	202.34
17	90	Patta	Dry	1315.21	1315.21
18	91	Patta	Dry	607.02	607.02
19	92	Patta	Dry	1922.23	1922.23
20	97	Patta	Dry	1416.38	1416.37
21	99	Patta	Dry	1214.04	1214.03
22	100	Patta	Dry	607.02	607.01
23	101	Patta	Dry	1011.70	1011.70
24	102	Patta	Dry	7587.75	7587.75
25	103	Patta	Dry	4957.33	4957.33
26	104	Patta	Dry	1214.04	1214.04
27	105	Patta	Dry	2529.25	2529.25
28	106	Patta	Dry	505.85	0
29	107	Patta	Dry	2023.40	0
30	108	Patta	Dry	2124.57	0
				68340.31	60059.25

As per 3G Notification an Extent of Ac.4.38 gts (20031.66 Sq. Meters) is covering in Sy. No's, 24, 25, 26, 27, 28, 33, 46, 47, 74, 73 and 75 notified as

Residential Houses. The estimated values of Residential Houses not received from E.E, R&B Department, Suryapet. After receiving the estimation values of the Residential Houses, the supplementary award will be passed for the said extent.

Total Proposed Area	:	60059.25 Sq. Mts.
Government land & Shikam	:	3288.02
Government Assigned land	:	Nil
Canal and Streets (Roads)	:	75.87
Patta land (Area to awarded)	:	56695.36 Sq. Mts

The details of Sy. No's wise extents coming under acquisition as shown here under.

Sl. No	Sy. No	Patta/ Govt	Dry/ Wet	Extent Surveyed and Sub-Division, Scrutinized by AD, S&LRs Suryapet in Sq. Mts	Extent notified in 3G Notification in Sq. Mts
1	22	Govt	Shikam	3288.02	3288.02
2	23	Patta	Dry	3540.95	3540.95
3	24	Patta	Dry	6474.88	6474.88
4	32	Patta	Dry	607.02	607.02
5	33	Patta	Dry	4552.65	4552.65
6	34	Patta	Dry	9408.81	9408.81
7	36	Patta	Dry	3237.44	2950.00
8	43	Patta	Dry	50.58	
9	44	Patta	Dry	1416.38	1416.38
10	45	Patta	Dry	303.51	100.00
11	46	Patta	Dry	3085.68	
12	75	Patta	Dry	657.60	657.60
13	76	Patta	Dry	1315.21	1315.21
14	77	Patta	Dry	50.58	50.58
15	88	Patta	Dry	1112.87	1112.87
16	89	Patta	Dry	202.34	202.34
17	90	Patta	Dry	1315.21	1315.21
18	91	Patta	Dry	607.02	607.02
19	92	Patta	Dry	1922.23	1922.23
20	97	Patta	Dry	1416.38	1416.37
21	99	Patta	Dry	1214.04	1214.03
22	100	Patta	Dry	607.02	607.01
23	101	Patta	Dry	1011.70	1011.70
24	102	Patta	Dry	7587.75	7587.75
25	103	Patta	Dry	4957.33	4957.33
26	104	Patta	Dry	1214.04	1214.04
27	105	Patta	Dry	2529.25	2529.25
28	106	Patta	Dry	505.85	
29	107	Patta	Dry	2023.40	

30	108	Patta	Dry	2124.57	
				68340.31	60059.25

After completion of the process under section 3A of National Highways Act, 1956 the proposal under section 3(D) (1) of the National Highways Act, 1956 was submitted to the National Highway Authorities, vide this office Lr. No. C/952/2017, Dt:-15.02.2018. The Government of India Ministry of Road Transport and Highways, New Delhi has approved the proposals and issued notifications under section 3(D) (1) of the said act, vide S.O. No. 3055 (E), Dt:- 18.06.2018, by declaration under section 3 (D) (1) the land notified is vested with the Government of India free from all encumbrances pursuant to the Notifications, no objections were received.

PUBLICATION OF NOTIFICATIONS UNDER N.H. ACT-1956:-

3-A Notification Gazette of India No. S.O. No. 3001 (E) Date: 12.09.2017		3-D Notification Gazette No. S.O. 3055 (E) Dt.18.06.2018	3-G Notification published in		Award Enquiry date fixed & venue
Andhra Jyothi	The Hindu		The Hans India	Vaaritha	28.07.2018 & 30.07.2018 at Tahsildar Office, Mothey.
22.09.2017	22.09.2017		07.07.2018	08.07.2018	

CLAIMS AND OBJECTIONS U/S 3 (C):-

Under Sub-section 2 of the section 3 (C) of the said Act, every such objection was raised to be made in writing before the notified Competent Authority (LA) & Revenue Divisional Officer, Suryapet setting out the grounds for such objections supported by the documentary evidence. The Competent Authority (LA) & Revenue Divisional Officer, Suryapet shall give the objector an opportunity of being heard and disposed it off.

In response to the Notification under section 3(A) (1) of the National Highways Act, 1956 no objections were received against the acquisition of land for the said public purpose.

POSSESSION OF THE LANDS:-

As per the declaration under section 3(D) (1) of the National Highways Act, 1956 the lands notified under acquisition have already vested with the Government of India, free from all encumbrances pursuant to the notifications, no objections were received. The possession of the lands would be taken over after making the payment of compensation.

DETERMINATION OF MARKET VALUE: -

As per the Rule 26(1) of the TRFC&T in L.A., R&R Act-2013 (Act No.30 of 2013), the Collector shall adopt the following criteria in assessing and determining the market value of the land namely;-s

- (a) the market value, if any, specified in the Indian Stamp Act, 1899 (2 of 1899) for the registration of sale deeds or agreements to sell, as the case may be, in the area, where the land is situated; or
- (b) the average sale price for similar type of land situated in the nearest village or nearby vicinity area.

(c) Consented amount of compensation has agreed upon under sub-section 2 of section 2 in case of acquisition of lands for private companies or for public private partnership projects.

Whichever is higher:-

Provided that the date of determination of market value shall be the date on which the Notification has been issued under section 11.

Explanation 1: The average Sale price referred to in Clause (b) shall be determined taking into account the sale deeds or the agreements to sell the registered for similar type of area in the near village or near vicinity area during immediately preceding three years of the year in which such acquisition of land is proposed to be made.

Explanation 2: For determining the average sale price referred to in Explanation 1, one- half of the total number of sale deeds or the agreements to sell in which the highest sale price has been mentioned shall be taken into account.

Explanation 3: While determining the market value under this section and the average sale price referred to in Explanation (1) or Explanation (2), any price paid as compensation for land acquired under the provision of this Act on an earlier occasion in the district shall not be taken into consideration.

Explanation 4: While determining the market value under this section and the average sale price referred to in Explanation 1 or Explanation (2), any price paid , which in the opinion of the collector is not indicative of actual prevailing market value may be discounted for the purposes of calculating market value.

(2) The market value was calculated as per sub-section (1) shall be multiplied by a factor to be specified in the first schedule.

Provided that the date for determination of market value shall be the date on which the notification has been issued.

Further, as per the "Explanations 1 & 2" U/s 26 of the LARR Act, 2013", for assessing or determining the market value of the land as per Section 26 sub-section (1) (a) and (b) of Act,

In pursuance of the above clause 26-1 (a) basic value/Market value of the land, specified by the Sub - Registrar concerned under Indian Stamp Act, 1899.

Inspected the land coming under acquisition, and the lands in which sale transactions occurred in Raghavapuram village of Mothey Mandal. The Sub-Registrar has furnished the sale transaction took place from 23.09.2014 to 22.09.2017 i.e., preceding (3 Years) from the date of Notification are as follows.

Sales Statistics of Raghavapuram Village, Mothey Mandal on Acreage basis from 23.09.2014 to 22.09.2017						
Sl.No	Document No	Date of Execution	Sy. No	Extent in Gts.	Total Sale Consideration in Rs.	Rate per Acre in Rs.
2014 - Nil						
1	4165/2015	11.05.2015	43/7, 45/6, 43/8, 45/7	2.30	825000	300000
2	4468/2015	19.05.2015	180/1	0.20	100000	200000
3	4747/2015	26.05.2015	147/C/1	0.24	120000	200000

4	7586/2015	11.08.2015	210/B2	0.30	150000	200000
5	962/2016	23.01.2016	42/B	0.15	75000	200000
6	4798/2016	06.04.2016	69/B2, 70/A3/1/1	1.11	255000	200000
7	8723/2016	27.06.2016	199/1	0.18	90000	200000
8	15668/2016	27.12.2016	303	0.24	120000	200000
9	15669/2016	27.12.2016	311/3, 311/5, 311/6/2	1.05	338000	300444
10	15670/2016	27.12.2016	187/2/1, 189/E4, 187	3.35	775000	200000
11	1638/2017	21.02.2017	123, 124/A	1.04	220000	200000
12	3155/2017	07.04.2017	125/A, 125/B, 125/C, 124/C	2.12	460000	200000
13	3156/2017	07.04.2017	124/B, 124/C	1.00	200000	200000
14	3397/2017	17.04.2017	199/G	1.00	200000	200000
15	5819/2017	5819/2017	12/1	1.24	320000	200000
16	5916/2017	03.07.2017	122/B3 122/B2	2.03	623000	300241
17	6597/2017	14.07.2017	284/C2 284/2, 300/1, 301/1, 283/E3, 283/E2	1.09 1/2	248000	200404
18	9073/2017	03.10.2017	35	0.10	75000	300000

It is seen from the above table, Eighteen (18) sale transactions took place, preceding (3) years, to the date of publication of 3-A Notification i.e., on 22.09.2017. Inspected the land coming under acquisition along with the Tahsildar, Surveyor, and V.R.O and land owners concerned as well as the lands covered by the sale transactions, took place in the village during the period of (3) years preceding to the date of publication of 3-A Notification i.e., on 22.09.2017.

Explanation-2:- For determining the average sale price referred to in Explanation-1, one - half of the total number of sale deeds or the agreements to sell in which the highest sale price mentioned shall be taken into account.

The half of the descending order sales are as shown below.

Sl.No	Sl. No. In Sale Document	Document No	Date of Execution	Sy. No	Extent In Guntas	Total Sale Consideration in Rs.	Rate per Acre in Rs.
1	29	15669/2016	27.12.2016	311/3, 311/5, 311/6/2	1.05	338000	300444
2	12	5916/2017	03.07.2017	122/B3 122/B2	2.03	623000	300241
3	10	4165/2015	11.05.2015	43/7, 45/6, 43/8, 45/7	2.30	825000	300000

4	22	9073/2017	03.10.2017	35	0.10	75000	300000
5	14	6597/2017	14.07.2017	284/C2 284/2, 300/1, 301/1, 283/E3, 283/E2	1.09 1/2	248000	200404
6	15	4468/2015	19.05.2015	180/1	0.20	100000	200000
7	18	4747/2015	26.05.2015	147/C/1	0.24	120000	200000
8	23	7586/2015	11.08.2015	210/B2	0.30	150000	200000
9	3	962/2016	23.01.2016	42/B	0.15	75000	200000
Total Sale Value in Rs.							Rs. 2201089
Average Sale Value in Rs.							Rs. 244565

In Raghavapuram Village Eighteen (18) sale transactions took place during the period from 23.09.2014 to 22.09.2017 i.e., from date of Notification to preceding (3) years, for fixing the market value, half of the sales (09) particulars in descending order has been taken and arrive the average sale as Rs. 2,44,565/- per acre.

The Average sale values of the sale amount on acreage basis are furnished here under.

Total sales in Nos.	One -half of total sales in Nos.	Total value of Col.No.2 In Rs.	Average sale value Col.3 i.e., Col. No.3 / Col. 2 In Rs.	Basic Value u/s 26-1(a) per acre In Rs.	Determination of M.V. whichever is higher than Col.No.4 or 5 In Rs.
1	2	3	4	5	6
18	09	2201089/-	244565/-	300000/-	Rs. 300000/- Per Acre

The Average value is Rs. 2,44,565/- per acre under section 26 (1) (b) which is less than the Basic value is Rs. 3,00,000/- per acre. Hence the Market value is fixed Rs. 3,00,000/- per acre for payment of compensation to the land losers.

The Sub- Registrar, Suryapet has furnished the information regarding basic market value of lands under acquisition Lr. No. 216/2018, Suryapet, Dt:- 28.08.2018.

The Average sale price is Rs. 2,44,565/- U/s 26 (1) (b), which is less than the basic value of the land acquisition that is Rs. 300000/- per acre, which is fixed in the year 2013. Therefore the market value specified in the records of Sub - Registrar, as per provisions of U/s 26(1) (a) is taken as base for determination of market value of the lands under acquisition.

As per the third provision to section 26 (3) (c) of the RFCTLARR, Act 2013, the Collector concern shall before initiation of any land acquisition proceedings in any area, take all necessary steps to revise and update the market value of the lands on the basis of prevalent market rate in that area. The prevailing market value in the area is much higher as after formation of State, New Districts were formed and there is a gradual increase in land prices along the Roads and Highways. Since the basic value fixed in the year 2013 is not updated. It is not reflecting the true market value of the

lands under acquisition. Therefore, it is just and propose to add 5 % annual increase taking 2013 as base year. Thus, 25 % increase over the market value fixed in the year 2013 is adopted. Which comes to Rs. 3,75,000/- per acre which is just and fair to award compensation.

I accordingly fix up the market value at Rs. 3,75,000/- per acre Rs. 92.66 per Sq. Meter to land under acquisition.

STRUCTURES

I -Structures:-

There are no structures coming under acquisition.

II - Trees:-

a) Fruit bearing trees:-

The District Horticulture and Sericulture Officer, Suryapet vide Lr. No. DHSO/SRPT/LA/NHAI/2017, Dt; 16.08.2018 had furnished the estimation values for Rs.38423/- for Fruit bearing Trees in Raghavapuram village of Mothey Mandal which are as follows.

SI. No.	Name of the Enjoyer	Sy. No.	Crop	No. of plants	Grade	Status	Value In Rs
1	2	3	4	5	6	7	8
1	Sankranthi Subbaiah S/o: Mallaiah	99	Mango	4	-	-	8560
2	Shaik Hussein Bee W/o: Rasool	76	Mango	2	-	-	4280
			Lemon	3			3468
			Guava	1			161
			Coconut	1			1696
			Sub - Total				
3	Podilla Dileep Kumar S/o: Chandraiah	24	Lemon	1	-	-	1156
			Sapota	1	-	-	1049
			Coconut	7			11872
			Sub - Total				
4	Swamy Jayasri W/o: Ramesh Kumar Suggala Praveen Kumar S/o: Eeshwara Lingam Suggala Chandana W/o: Praveen Kumar Bavurushetti Raghuram S/o: Vishwanadham	102	Promo granate	2	-	-	562
			Sapota	3	-	-	3147
			Mosambi	2	-	-	2472
			Sub - Total				
GRAND TOTAL							38423.00

b) Non - Fruit bearing:-

The Forest Range Officer, Suryapet vide Lr.No.428/2018-19/S, Dt; 14.08.2018 had furnished the estimation values for Rs.57051/- for Non- Fruit bearing Trees in Raghavapuram village of Mothey Mandal which are as follows.

Sl. No.	Name of the Enjoyer	Sy. No.	Crop	No. of plants	Grade	Status	Value In Rs
1	2	3	4	5	6	7	8
1	Podilla Dileep Kumar S/o: Chandraiah Podilla Ravindar S/o: Chandraiah Podilla Pradeep Kumar S/o: Chandraiah	92	Eucalyptus	5	-	-	1025
			Neem	1	-	-	780
Sub - Total							1805
2	Shaik Hussein Bee W/o: Rasool	76	Teak	1	-	-	6688
3	Maddi Venkat Reddy S/o: Ramaiah	104	Teak	50	-	-	5100
4	Swamy Jayasri W/o: Ramesh Kumar Suggala Praveen Kumar S/o: Eeshwara Lingam Suggala Chandana W/o: Praveen Kumar Bavurushetti Raghuram S/o: Vishwanadham	103	Teak	65	-	-	40970
5	Swamy Jayasri W/o: Ramesh Kumar Suggala Praveen Kumar S/o: Eeshwara Lingam Suggala Chandana W/o: Praveen Kumar Bavurushetti Raghuram S/o: Vishwanadham	102	Tamarind	9	-	-	2488
6	Gollapudi Krishnaveni W/o: Venkateshwralu	102	Eucalyptus	210	-	-	Estimation Values are awaited from Forest Department
TOTAL							57051.00

C) Toddy Trees:-

The District Prohibition and Excise Officer, Suryapet vide Lr.No.272/2018/E1, 09.03.2018 had furnished the estimation values of Rs. 750/- for Toddy Trees in Raghavapuram Village of Mothey Mandal which are as follows.

Sl. No.	Name of the Enjoyer	Sy. No.	Trees	No. of plants	Grade	Status	Value
1	2	3	4	5	6	7	8
1	Sama Janaki Ram	97	Toddy	3	-	-	450.00

Reddy S/o: Papi Reddy							
Total				3	-	-	450.00

III) Wells / Bore Wells:-

The Executive Engineer, RWS&S, District Suryapet vide Lr. No. T1/RWS&S/Mothey/Estimates/NH-365BB/2017, Dt:- 23.05.2018 had furnished the estimation values of Rs: 3,14,923/- for Wells / Bore Wells coming under acquisition in Raghavapuram village of Mothey Mandal which are as follows.

Sl. No	Sy. No.	Bore well / Well	Name of the Owner	Estimated amount
1	2	3	4	5
1	97	Bore well-2	Sama Suvarna W/o: Prabhakar Reddy	62,344.00
2	97	Bore Well-1	Sama Janaki Ram Reddy S/o: Papi Reddy	31,672.00
3	23	Bore Well -2 PVC Pipe Line	Battipalli Muthaiah S/o: Veeraiah	1,04,448.00
4	23	Bore well-1 PVC Pipe Line	Battipalli Muthaiah S/o: Veeraiah Battipalli Nagamallaiah S/o: Veeraiah	37,776.00
5	103	PVC Pipe Line	Swamy Jayasri W/o: Ramesh Kumar Suggala Praveen Kumar S/o: Eeshwara Lingam Suggala Chandana W/o: Praveen Kumar Bavurushetti Raghuram S/o: Vishwanadham	33,683.00
6	102	Water Tank	Swamy Jayasri W/o: Ramesh Kumar Suggala Praveen Kumar S/o: Eeshwara Lingam Suggala Chandana W/o: Praveen Kumar Bavurushetti Raghuram S/o: Vishwanadham	45,000.00
Total:				3,14,923.00

The DGM, (LA & Coord) Delhi of National Highway Authority of India through Lr. No. NHAI/11013/DGM/LA&COORD/2015/FTS-3247/71595, Dt:- 11.09.2015 and Gazette No. 2368 (E) Dt:-28.08.2015 has permitted for determination of compensation in accordance with the first schedule, R&R in accordance with the second schedule and infrastructure amenities in accordance with the third schedule shall apply to all cases of Land Acquisition under the enactments specified in the fourth schedule to the land Act. The Order has been made effective from 01.09.2015. NH, Act 1956 is one of the 13 enactment in the fourth schedule the order is applicable under NH-Act 1956 and the Market value of the land as determined under section 26 to 30 of RFCTLARR, Act 2013 is RS. 3,75,000/- per acre which is coming under acquisition for formation of 4 - laning/Widening NH -365 BB Suryapet to Khammam

from Km Ch.0.000 (Ex. Km 129-000 of NH-65) to Design Ch.38.200 (Ex. Km. 27.800) in Raghavapuram Village of Mothey Mandal.

CALCULATION OF COMEPENSATION

Total Extent for which award passed	:	56695.34 Sq. Meters
Rate fixed for Rs.3,75,000/- per acre	:	92.66 per Sq.mtr
i) Land Value (extent 56695.34 Sq. mts)	:	Rs. 5253390.20
ii) Land value X 1.5 factor	:	Rs. 7880085.30
iii) Value of Assets		
a) Structure value.	:	NIL
b) Fruit trees value - 38423.00	:	
c) Non-Fruit trees value - 57051.00	:	
d) Toddy trees value - 450.00	:	
e) Well/Bore well value - 314923.00	:	
Total (a+b+c+d+e)	:	Rs. 410847.00
TOTAL	:	Rs. 8290932.30
iv) 100 % Solatium		
(Land Value + Value of Assets)	:	Rs. 8290932.30
TOTAL	:	Rs. 1,65,81,864.60
v) Additional Compensation		
@ of 12 % Per Annum		
(22.09.2017 to 30.08.2018) (343 days)	:	Rs. 592409.70
GRAND TOTAL	:	Rs. 1,71,74,274.30

(Rupees One Crore Seventy One Lakhs Seventy Four Thousand Two Hundred and Seventy Four Only)

AWARD ENQUIRY:-

A public notice U/s 3G (3) & (4) was prepared and published in the local news paper inviting all the persons interested in the land under acquisition, requiring them to appear before the Competent Authority (LA) & Revenue Divisional Officer, Suryapet on 28.07.2018 and adduce evidence in respect of their claims and objections if any for apportionment of the compensation. Interested persons have not attended the Award Enquiry and not submitted their title proofs.

As per Notification U/s 3 (A) and Gazette under Sec. 3(D), an extent of 56653.56 Sq. Meters of land is coming under acquisition for four laning/widening of NH-365 BB Suryapet to Khammam from Km Ch.0.000 (Ex. Km 129-000 of NH-65) to Design Ch.38.200 (Ex. Km. 27.800).

Sy. No. 36**Extent 3237.44 Sq. Meters****Nature: Dry/Patta**

As per Revenue records the Sy.No.36 is Patta land. The total extent of land is Ac.0.32 gts out of which an extent of 3237.44 Sq. meters is coming under acquisition. The land to an extent of 2950.00 Sq.Mts has been notified in 3G Notification in the names of Sri Ponugoti Venkatappa Rao S/o: Chinna Narsimha Rao, Jampani Swetha W/o: Srikanth & Muddam Venkanna S/o: Somaiah for the remaining extent of 287.44 Sq. Meters, Additional 3A published in Gazette S.O.No.2370, Dt:-09.06.2018 and published in Andhra Prabha on 17.07.2018 and 3D Notification was submitted for publication. After receiving the 3D Gazette Notification, 3G Notification will be Gazette published and Supplementary Award will be passed.

In response to 3G Notification none of the persons filed claim petition, Hence the award is passed for payment of compensation as shown in award statement sheet.

Sy. No. 44**Extent 1416.38 Sq. Meters****Nature: Dry/Patta**

As per Revenue records the Sy.No.44 is Patta land. The total extent of land is Ac.3.19 gts out of which an extent of 1416.38 Sq. meters is coming under acquisition. The land notified in 3G Notification in the names of Sri Tatikonda Somi Reddy S/o: Venkanna, Shaik Saida S/o: Mohinuddin, Mohammad Iqbal S/o: Lal Mohammad, Tatikonda Rami Reddy S/o: Venkanna, Mudu Kamalamma W/o: Bikku, Mudu Kistu S/o: Bichhu , Mudu Golya S/o: Bichhu, Mudu Krishna S/o: Dharma, Mudu Bixam S/o: Rupla, Mudu Chandru S/o: Rupla, Pagidimarri Sathyanarana S/o: Narsaiah and Ponugoti Apparao S/o: Pedda Narsimha Rao.

In response to 3G Notification none of the persons filed claim petition, Hence the award is passed for payment of compensation as shown in award statement sheet.

Sy. No. 45**Extent 303.51 Sq. Meters****Nature: Dry/Patta**

As per Revenue records the Sy.No.45 is Patta land. The total extent of land is Ac.11.36 gts out of which an extent of 303.51 Sq. Meters is coming under acquisition. The land to an extent of 100.00 Sq. Mts has been notified in 3G Notification in the names of Sri Tatikonda Somi Reddy S/o: Venkanna, Shaik Saida S/o: Mohinuddin, Mohammad Iqbal S/o: Lal Mohammad, Tatikonda Rami Reddy S/o: Venkanna, Mudu Kamalamma W/o: Bikku, Mudu Kistu S/o: Bichhu , Mudu Golya S/o: Bichhu, Mudu Krishna S/o: Dharma, Mudu Bixam S/o: Rupla, Mudu Chandru S/o: Rupla, Pagidimarri Sathyanarana S/o: Narsaiah and Ponugoti Apparao S/o: Pedda Narsimha Rao for the remaining extent of 203.51 Sq .Meters, Additional 3A published in Gazette S.O.No.2370, Dt:-09.06.2018 and published in Andhra Prabha on 17.07.2018 and 3D Notification was submitted for publication. After receiving the 3D Gazette Notification, 3G Notification will be Gazette published and Supplementary Award will be passed.

In response to 3G Notification none of the persons filed claim petition, Hence the award is passed for payment of compensation as shown in award statement sheet.

Sy. No. 75**Extent 657.60 Sq. Meters****Nature: Dry/Patta**

As per Revenue records the Sy.No.75 is Patta land. The total extent of land is Ac.8.17 gts out of which an extent of 657.60 Sq. meters is coming under acquisition. The land notified in 3G Notification in the names of Sri Musuku Pulla Reddy @ Venkat Reddy S/o: Laxma Reddy & Dudipala Manjula W/o: Mallesh.

In response to 3G Notification none of the persons filed claim petition, Hence the award is passed for payment of compensation as shown in award statement sheet.

Sy. No. 76**Extent 1315.21 Sq. Meters****Nature: Dry/Patta**

As per Revenue records the Sy.No.76 is Patta land. The total extent of land is Ac.2.00 gts out of which an extent of 1315.21 Sq. meters is coming under acquisition. The land notified in 3G Notification in the names of Sri Battipally Muthaiah S/o: Veeraiah, Battipally Naga Mallaiah S/o: Veeraiah, Bathini Suramma W/o: Suraiah, Shaik Hussein Bee W/o: Rasool & Amzad S/o: Azeem.

In response to 3G Notification none of the persons filed claim petition, Hence the award is passed for payment of compensation as shown in award statement sheet.

Sy. No. 77**Extent 50.58 Sq. Meters****Nature: Dry/Patta**

As per Revenue records the Sy.No.77 is Patta land. The total extent of land is Ac.11.39 gts out of which an extent of 50.58 Sq. meters is coming under acquisition. The land notified in 3G Notification in the names of Sri Boddu Lingaiah S/o: Ramulu.

In response to 3G Notification none of the persons filed claim petition, Hence the award is passed for payment of compensation as shown in award statement sheet.

Sy. No. 88**Extent 1112.87 Sq. Meters****Nature: Dry/Patta**

As per Revenue records the Sy.No.88 is Patta land. The total extent of land is Ac.8.17 gts out of which an extent of 1112.87 Sq. meters is coming under acquisition. The land notified in 3G Notification in the names of Sri. Boddu Lingaiah S/o: Ramulu & Battipally Narsamma W/o: Parushuramulu.

In response to 3G Notification none of the persons filed claim petition, Hence the award is passed for payment of compensation as shown in award statement sheet.

Sy. No. 89**Extent 202.34 Sq. Meters****Nature: Dry/Patta**

As per Revenue records the Sy.No.89 is Patta land. The total extent of land is Ac.0.14 gts out of which an extent of 202.34 Sq. meters is coming under acquisition. The land notified in 3G Notification in the names of Sri. Dusharla Venkanna S/o: Bhadraiah, Dursharla Laxmaiah S/o: Bhadraiah, Dusharla Suman S/o: Bhadraiah & Dusharla Praveen Kumar S/o: Bhadraiah.

In response to 3G Notification none of the persons filed claim petition, Hence the award is passed for payment of compensation as shown in award statement sheet.

Sy. No. 105**Extent 2529.25 Sq. Meters****Nature: Dry/Patta**

As per Revenue records the Sy.No.105 is Patta land. The total extent of land is Ac 4.02 gts out of which an extent of 2529.25 Sq. meters is coming under acquisition. The land notified in 3G Notification in the names of Sri. Maddi Poolamma W/o: Venkat Reddy.

In response to 3G Notification none of the persons filed claim petition, Hence the award is passed for payment of compensation as shown in award statement sheet.

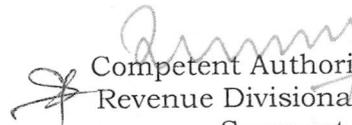
FUNDS:-

The National Highways Authorities of India, Hyderabad is requested to provide funds for an amount of Rs. 1,71,74,274.30 (Rupees One Crore Seventy One Lakhs Seventy Four Thousand Two Hundred and Seventy Four Only) for payment of compensation to the awardees of Raghavapuram Village of Mothey Mandal.

ORDER:-

The Award is passed to an extent of 56695.34 Sq. Mts of land for an amount of Rs. 1,71,74,274.30 (Rupees One Crore Seventy One Lakhs Seventy Four Thousand Two Hundred and Seventy Four Only). In accordance with the section 26 to 30 of Right to Fair Compensation and Transparency in Land Acquisition Rehabilitation and Resettlement Act, 2013 and under section 3G (1) of the National Highways Act, 1956 towards payment of compensation to the awardees of Raghavapuram Village of Mothey Mandal.

Pronounced in the Open Court on August 30th 2018.


Competent Authority (LA) &
Revenue Divisional Officer,
Suryapet

To

All Individual concerned

Copy Submitted to the District Collector, Suryapet for kind information.

Copy to the Project Director, Project Implementation Unit, Khammam.

Copy to the Tahsildar, Mothey for taking necessary action.

Copy to the AD, S&LRs, Suryapet, with a request to issue Supplementary sethwar.

FORM-IX

(See rule-26 and Section 23 & 30 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013.)

LAND ACQUISITION AWARD

L.A. Case No. C/1522/2017,

Date:- 30.08.2018.

1	Name of the Project	Four - laning of Suryapet - Khammam section of NH -365 BB, from Km.0/100 to 38/200 (Suryapet to Khammam).		
2.	Number and Date of Notification U/s 3-A and 3-D under NH Act. 1956 under which the land is to be acquired	Government of India Gazette No.2626 & So.No.3001, Dt.12.09.2017 and Gazette No.2314 & So.No.3055, Dt.22.06.2018.		
3.	Situation and Extent of the land in Acres, the number of field plots on the survey map, the village in which situated with the number of mile plan, if any.	Raghavapuram Village of Mothey Mandal		
		Sy. No's	Extent in Sq. Mts	Dry / Wet
		23	3540.95	Dry
		24	6474.88	Dry
		32	607.02	Dry
		33	4552.65	Dry
		34	9408.81	Dry
		36	2950.00	Dry
		44	1416.38	Dry
		45	74.71	Dry
		75	657.60	Dry
		76	1315.21	Dry
		77	50.58	Dry
		88	1062.29	Dry
		89	202.34	Dry
		90	1315.21	Dry
		91	607.02	Dry
		92	1922.23	Dry
		97	1416.37	Dry
		99	1214.03	Dry
		100	607.01	Dry
		101	1011.70	Dry
		102	7587.75	Dry
		103	4957.33	Dry

		104	1214.04	Dry
		105	2529.25	Dry
		TOTAL	56695.34	
4.	Description of the land, i.e., whether fallow, cultivated, homestead, etc., If cultivated, how cultivated?	Agril. Lands.		
5.	Names of persons interested in the land and the nature of their respective interests	Sankranthi Subbaiah S/o: Mallaiah and others		
6.	Amount allowed for the land itself, without trees, buildings etc., if any	Rs. 7880085.30		
7.	Amount allowed out of such sum as compensation for the tenants interest in the land.	Nil		
8.	Basis of calculation	As per RFCT in L.A.,R&R Act - 2013 r/w Rule 28 of G.O.Ms.No.50 Rev.(LA&LA) Dept. dated.19.12.20114		
9.	Amount allowed for Trees, Houses or any other immovable things.	Rs. 410847/-		
10.	Amount allowed for crops	Nil		
11.	Additional compensation on the market value under section 30 (3)	Rs. 592409.70/-		
12.	Damages under section 28 of Act 30 of 2013	Nil		
13.	100% Solatium u/s 30(1) (on Market Value + Structures cost)	Rs. 8290932.30/-		
14.	Award under section 3-G of NH Act.1956 and r/w U/s 23 and 30 of Act 30 of 2013	Rs. 1,71,74,274.30/-		
15.	Particulars of abatement of Govt. Revenue, or of the capitalized value paid, the date from which the abatement takes effect.	-		
16.	Apportionment of the amount of compensation	Rs.1,70,74,274.30/-..Apportionment statement is enclosed.		
17.	Date on which possession was taken u/s 38(1) & 49(1) of Act of 30/2013	Not yet.		

If u/s 40(1) the number and date of the order of government giving authority to do so.

Date:-30.08.2018.
Place: Suryapet.


COMPETENT AUTHORITY (LA) &
REVENUE DIVISIONAL OFFICER,
SURYAPET.

AWARD STATEMENT SHEET

Name of the Project - NH-365 BB
 NH No. 365 BB
 Section of NH - Suryapet to Khammam
 Award No. 1522/2017, Dt: 30.08.2018.
 Competent Authority (LA) & Revenue Divisional Officer, Suryapet

Name of the Mandal - Mothey
 Name of the Village - Raghavapuram
 Extent in Sq.Mts -56695.34
 Award Ammount - 1,71,74,274.30
 Market Value fixed by the CALA - 3,75,000.00 Per.Acre
 Per Sq Meter = 92.66

Sl. No.	Sy. No.	Area of Land acquired in Sq. Mts	Name of interested person to whom compensation is awarded along with father's name	Land Value			Values of Assets						Total compensation (col. 7+9)	Additional amount fo 100 % Solatium	12 % Additional market value U/s 33 of LA Act, 2013 (from 22.09.2017 to 29.08.2018) (Total 342 days)	Total compensation (Col. 10+11+12)	
				Market value fixed by the CALA in Rs/- per Acre	Land value as per Market Value	After Adding 1.5 factor Land value under rule 28 (1) as per G.O. M.s No.50, Dt:19.12.2014	RCC Structures	Horticultures	Forest	Excise	RWS	Total					
1	2	3	4	5	6	7	8						9	10	11	12	13
1	23	2529.25	CALA, Revenue Divisional Officer, Suryapet	375000	234360.31	351540.46	0	0	0	0	0	104448	104448	455988.46	455988.46	26428.14	938405.05
2	23	607.02	CALA, Revenue Divisional Officer, Suryapet	375000	56246.47	84369.71	0	0	0	0	0	0	0	84369.71	84369.71	6342.75	175082.17
3	23	404.68	CALA, Revenue Divisional Officer, Suryapet	375000	37497.65	56246.47	0	0	0	0	0	37776	37776	94022.47	94022.47	4228.50	192273.45
4	24	1062.28	CALA, Revenue Divisional Officer, Suryapet	375000	98430.86	147646.30	0	14077	0	0	0	0	14077	161723.30	161723.30	11099.77	334546.36
5	24	1062.28	CALA, Revenue Divisional Officer, Suryapet	375000	98430.86	147646.30	0	0	0	0	0	0	0	147646.30	147646.30	11099.77	306392.36
6	24	1062.28	CALA, Revenue Divisional Officer, Suryapet	375000	98430.86	147646.30	0	0	0	0	0	0	0	147646.30	147646.30	11099.77	306392.36
7	24	328.82	CALA, Revenue Divisional Officer, Suryapet	375000	30468.46	45702.69	0	0	0	0	0	0	0	45702.69	45702.69	3435.84	94841.22
8	24	75.88	CALA, Revenue Divisional Officer, Suryapet	375000	7031.04	10546.56	0	0	0	0	0	0	0	10546.56	10546.56	792.87	21885.99
9	24	1011.70	CALA, Revenue Divisional Officer, Suryapet	375000	93744.12	140616.18	0	0	0	0	0	0	0	140616.18	140616.18	10571.25	291803.62
10	24	1871.64	CALA, Revenue Divisional Officer, Suryapet	375000	173426.16	260139.24	0	0	0	0	0	0	0	260139.24	260139.24	19556.77	539835.26
11	32	607.02	CALA, Revenue Divisional Officer, Suryapet	375000	56246.47	84369.71	0	0	0	0	0	0	0	84369.71	84369.71	6342.75	175082.17

12	33	404.68	CALA, Revenue Divisional Officer, Suryapet	375000	37497.65	56246.47	0	0	0	0	0	0	0	56246.47	56246.47	4228.50	116721.45
13	33	4147.97	CALA, Revenue Divisional Officer, Suryapet	375000	384350.90	576526.35	0	0	0	0	0	0	0	576526.35	576526.35	43342.15	1196394.85
14	34	4653.82	CALA, Revenue Divisional Officer, Suryapet	375000	431222.96	646834.44	0	0	0	0	0	0	0	646834.44	646834.44	48627.77	1342296.66
15	34	202.34	CALA, Revenue Divisional Officer, Suryapet	375000	18748.82	28123.24	0	0	0	0	0	0	0	28123.24	28123.24	2114.25	58360.72
16	34	4552.65	CALA, Revenue Divisional Officer, Suryapet	375000	421848.55	632772.82	0	0	0	0	0	0	0	632772.82	632772.82	47570.65	1313116.29
17	36	409.85	CALA, Revenue Divisional Officer, Suryapet	375000	37976.70	56965.05	0	0	0	0	0	0	0	56965.05	56965.05	4282.52	118212.63
18	36	1776.21	CALA, Revenue Divisional Officer, Suryapet	375000	164583.62	246875.43	0	0	0	0	0	0	0	246875.43	246875.43	18559.62	512310.48
19	36	763.94	CALA, Revenue Divisional Officer, Suryapet	375000	70786.68	106180.02	0	0	0	0	0	0	0	106180.02	106180.02	7982.41	220342.45
20	44	25.32	CALA, Revenue Divisional Officer, Suryapet	375000	2346.15	3519.23	0	0	0	0	0	0	0	3519.23	3519.23	264.57	7303.02
21	44	50.58	CALA, Revenue Divisional Officer, Suryapet	375000	4686.74	7030.11	0	0	0	0	0	0	0	7030.11	7030.11	528.51	14588.74
22	44	101.17	CALA, Revenue Divisional Officer, Suryapet	375000	9374.41	14061.62	0	0	0	0	0	0	0	14061.62	14061.62	1057.13	29180.36
23	44	101.17	CALA, Revenue Divisional Officer, Suryapet	375000	9374.41	14061.62	0	0	0	0	0	0	0	14061.62	14061.62	1057.13	29180.36
24	44	75.88	CALA, Revenue Divisional Officer, Suryapet	375000	7031.04	10546.56	0	0	0	0	0	0	0	10546.56	10546.56	792.87	21885.99
25	44	50.58	CALA, Revenue Divisional Officer, Suryapet	375000	4686.74	7030.11	0	0	0	0	0	0	0	7030.11	7030.11	528.51	14588.74
26	44	50.58	CALA, Revenue Divisional Officer, Suryapet	375000	4686.74	7030.11	0	0	0	0	0	0	0	7030.11	7030.11	528.51	14588.74
27	44	75.87	CALA, Revenue Divisional Officer, Suryapet	375000	7030.11	10545.17	0	0	0	0	0	0	0	10545.17	10545.17	792.77	21883.11
28	44	50.58	CALA, Revenue Divisional Officer, Suryapet	375000	4686.74	7030.11	0	0	0	0	0	0	0	7030.11	7030.11	528.51	14588.74

29	44	75.87	CALA, Revenue Divisional Officer, Suryapet	375000	7030.11	10545.17	0	0	0	0	0	0	10545.17	10545.17	792.77	21883.11
30	44	455.26	CALA, Revenue Divisional Officer, Suryapet	375000	42184.39	63276.59	0	0	0	0	0	0	63276.59	63276.59	4757.01	131310.19
31	44	333.52	CALA, Revenue Divisional Officer, Suryapet	375000	28124.16	42186.24	0	0	0	0	0	0	42186.24	42186.24	3171.48	87543.97
32	45	24.71	CALA, Revenue Divisional Officer, Suryapet	375000	2289.63	3434.44	0	0	0	0	0	0	3434.44	3434.44	258.19	7127.08
33	45	25.00	CALA, Revenue Divisional Officer, Suryapet	375000	2316.50	3474.75	0	0	0	0	0	0	3474.75	3474.75	261.23	7210.73
34	45	25.00	CALA, Revenue Divisional Officer, Suryapet	375000	2316.50	3474.75	0	0	0	0	0	0	3474.75	3474.75	261.23	7210.73
35	75	505.85	CALA, Revenue Divisional Officer, Suryapet	375000	46872.06	70308.09	0	0	0	0	0	0	70308.09	70308.09	5285.63	145901.81
36	75	151.75	CALA, Revenue Divisional Officer, Suryapet	375000	14061.16	21091.73	0	0	0	0	0	0	21091.73	21091.73	1585.64	43769.10
37	76	101.17	CALA, Revenue Divisional Officer, Suryapet	375000	9374.41	14061.62	0	0	0	0	0	0	14061.62	14061.62	1057.13	29180.36
38	76	101.17	CALA, Revenue Divisional Officer, Suryapet	375000	9374.41	14061.62	0	0	0	0	0	0	14061.62	14061.62	1057.13	29180.36
39	76	354.09	CALA, Revenue Divisional Officer, Suryapet	375000	32809.98	49214.97	0	0	0	0	0	0	49214.97	49214.97	3699.89	102129.83
40	76	607.02	CALA, Revenue Divisional Officer, Suryapet	375000	56246.47	84369.71	0	9605	0	0	0	9605	93974.71	93974.71	6342.75	194292.17
41	76	151.76	CALA, Revenue Divisional Officer, Suryapet	375000	14062.08	21093.12	0	0	6688	0	0	6688	27781.12	27781.12	1585.74	57147.99
42	77	50.58	CALA, Revenue Divisional Officer, Suryapet	375000	4686.74	7030.11	0	0	0	0	0	0	7030.11	7030.11	528.51	14588.74
43	88	708.19	CALA, Revenue Divisional Officer, Suryapet	375000	65620.89	98431.33	0	0	0	0	0	0	98431.33	98431.33	7399.88	204262.53
44	88	354.10	CALA, Revenue Divisional Officer, Suryapet	375000	32810.91	49216.36	0	0	0	0	0	0	49216.36	49216.36	3699.99	102132.71
45	89	50.58	CALA, Revenue Divisional Officer, Suryapet	375000	4686.74	7030.11	0	0	0	0	0	0	7030.11	7030.11	528.51	14588.74

69

46	89	50.58	CALA, Revenue Divisional Officer, Suryapet	375000	4686.74	7030.11	0	0	0	0	0	0	7030.11	7030.11	528.51	14588.74
47	89	50.58	CALA, Revenue Divisional Officer, Suryapet	375000	4686.74	7030.11	0	0	0	0	0	0	7030.11	7030.11	528.51	14588.74
48	89	50.58	CALA, Revenue Divisional Officer, Suryapet	375000	4686.74	7030.11	0	0	0	0	0	0	7030.11	7030.11	528.51	14588.74
49	90	101.17	CALA, Revenue Divisional Officer, Suryapet	375000	9374.41	14061.62	0	0	0	0	0	0	14061.62	14061.62	1057.13	29180.36
50	90	101.17	CALA, Revenue Divisional Officer, Suryapet	375000	9374.41	14061.62	0	0	0	0	0	0	14061.62	14061.62	1057.13	29180.36
51	90	101.17	CALA, Revenue Divisional Officer, Suryapet	375000	9374.41	14061.62	0	0	0	0	0	0	14061.62	14061.62	1057.13	29180.36
52	90	151.76	CALA, Revenue Divisional Officer, Suryapet	375000	14062.08	21093.12	0	0	0	0	0	0	21093.12	21093.12	1585.74	43771.99
53	90	758.77	CALA, Revenue Divisional Officer, Suryapet	375000	70307.63	105461.44	0	0	0	0	0	0	105461.44	105461.44	7928.39	218851.27
54	90	101.17	CALA, Revenue Divisional Officer, Suryapet	375000	9374.41	14061.62	0	0	0	0	0	0	14061.62	14061.62	1057.13	29180.36
55	91	151.75	CALA, Revenue Divisional Officer, Suryapet	375000	14061.16	21091.73	0	0	0	0	0	0	21091.73	21091.73	1585.64	43769.10
56	91	151.75	CALA, Revenue Divisional Officer, Suryapet	375000	14061.16	21091.73	0	0	0	0	0	0	21091.73	21091.73	1585.64	43769.10
57	91	151.76	CALA, Revenue Divisional Officer, Suryapet	375000	14062.08	21093.12	0	0	0	0	0	0	21093.12	21093.12	1585.74	43771.99
58	91	151.76	CALA, Revenue Divisional Officer, Suryapet	375000	14062.08	21093.12	0	0	0	0	0	0	21093.12	21093.12	1585.74	43771.99
59	92	505.86	CALA, Revenue Divisional Officer, Suryapet	375000	46872.99	70309.48	0	0	0	0	0	0	70309.48	70309.48	5285.73	145904.69
60	92	252.92	CALA, Revenue Divisional Officer, Suryapet	375000	23435.57	35153.35	0	0	0	0	0	0	35153.35	35153.35	2642.76	72949.46
61	92	252.92	CALA, Revenue Divisional Officer, Suryapet	375000	23435.57	35153.35	0	0	0	0	0	0	35153.35	35153.35	2642.76	72949.46
62	92	910.53	CALA, Revenue Divisional Officer, Suryapet	375000	84369.71	126554.56	0	0	1805	0	0	1805	128359.56	128359.56	9514.13	266233.26
63	97	303.51	CALA, Revenue Divisional Officer, Suryapet	375000	28123.24	42184.85	0	0	0	0	62344	62344	104528.85	104528.85	3171.38	212229.09
64	97	556.43	CALA, Revenue Divisional Officer, Suryapet	375000	51558.80	77338.21	0	0	0	450	31672	32122	109460.21	109460.21	5814.14	224734.55

65	97	556.43	CALA, Revenue Divisional Officer, Suryapet	375000	51558.80	77338.21	0	0	0	0	0	0	77338.21	77338.21	5814.14	160490.55
66	99	859.94	CALA, Revenue Divisional Officer, Suryapet	375000	79682.04	119523.06	0	8560	0	0	0	8560	128083.06	128083.06	8985.51	265151.64
67	100	101.17	CALA, Revenue Divisional Officer, Suryapet	375000	9374.41	14061.62	0	0	0	0	0	0	49214.97	49214.97	3699.89	102129.83
68	100	126.46	CALA, Revenue Divisional Officer, Suryapet	375000	11717.78	17576.68	0	0	0	0	0	0	14061.62	14061.62	1057.13	29180.36
69	100	126.46	CALA, Revenue Divisional Officer, Suryapet	375000	11717.78	17576.68	0	0	0	0	0	0	17576.68	17576.68	1321.38	36474.73
70	100	126.46	CALA, Revenue Divisional Officer, Suryapet	375000	11717.78	17576.68	0	0	0	0	0	0	17576.68	17576.68	1321.38	36474.73
71	100	126.46	CALA, Revenue Divisional Officer, Suryapet	375000	11717.78	17576.68	0	0	0	0	0	0	17576.68	17576.68	1321.38	36474.73
72	100	126.46	CALA, Revenue Divisional Officer, Suryapet	375000	11717.78	17576.68	0	0	0	0	0	0	17576.68	17576.68	1321.38	36474.73
73	101	1011.70	CALA, Revenue Divisional Officer, Suryapet	375000	93744.12	140616.18	0	0	0	0	0	0	17576.68	17576.68	1321.38	36474.73
74	102	3085.69	CALA, Revenue Divisional Officer, Suryapet	375000	285920.04	428880.05	0	6181	2488	0	45000	53669	140616.18	140616.18	10571.25	291803.62
75	102	2073.98	CALA, Revenue Divisional Officer, Suryapet	375000	192174.99	288262.48	0	0	0	0	0	0	482549.05	482549.05	32242.38	997340.49
76	102	2428.08	CALA, Revenue Divisional Officer, Suryapet	375000	224985.89	337478.84	0	0	0	0	0	0	288262.48	288262.48	21671.02	598195.98
77	103	4957.33	CALA, Revenue Divisional Officer, Suryapet	375000	459346.20	689019.30	0	0	40970	0	33683	74653	337478.84	337478.84	25371.01	700328.69
78	104	1214.04	CALA, Revenue Divisional Officer, Suryapet	375000	112492.95	168739.42	0	0	5100	0	0	5100	763672.30	763672.30	51799.15	1579143.74
79	105	2529.25	CALA, Revenue Divisional Officer, Suryapet	375000	234360.31	351540.46	0	0	0	0	0	0	173839.42	173839.42	12685.51	360364.35
		56695.34														
			TOTAL		5253390.20	7880085.31	0	38423	57051	450	314923	410847	8290932.31	8290932.31	592409.70	17174274.30


 Competent Authority (LA) &
 Revenue Divisional Officer
 Suryapet.